

ORISSA HIGH COURT

FILING REPORT AS ON :13/10/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-BLAPL/31954/2026	RAMKRUSHNA GADABA VS STATE OF ODISHA	ARIJEET MISHRA VS	/ /0 0 //	
2	D-BLAPL/31955/2026	SK. FARUK VS STATE OF ODISHA	PRIYA RANJAN MISHRA VS	DHAMNAGAR /173 /2026 0 //	
3	D-BLAPL/31956/2026	SATYA @ SATENDRA MISHRA @ SATYENDRA MISHRA VS STATE OF ODISHA	PRALOKHAN NANDA VS	SOHELLA /85 /2026 0 //	
4	D-BLAPL/31957/2026	PRAKASH SUTAR @ KITU VS STATE OF ODISHA	ROHIT KUMAR NAYAK VS	BENTKAR (42 MOUZA) UPD CUTTACK /89 /2025 0 //	
5	D-BLAPL/31958/2026	NAGESWAR DUHUDI VS STATE OF ODISHA	UMAKANTA BARIK VS	KHALLIKOTE /482 /2025 0 //	
6	D-BLAPL/31961/2026	SWADHIN KUMAR VS STATE OF ODISHA	GYANA RANJAN DHAL VS	TOMANDO /317 /2026 0 //	
7	D-BLAPL/31962/2026	ANIRUDHA CHOUDHURY @ TIKULU VS STATE OF ODISHA	ANUP UDAYA SENAPATI VS	MANCHESWAR P.S. /342 /2024 0 //	
8	D-BLAPL/31968/2026	SUNIL MALLICK VS STATE OF ODISHA	MAHES DAS VS	BALLIGUDA /104 /2025 0 //	
9	D-BLAPL/31971/2026	SUMANTA CHOUDHURY VS STATE OF ODISHA	ASIT KUMAR JENA VS	MALKANGIRI /74 /2020 0 //	
10	D-BLAPL/31972/2026	SUBASH BISOI VS STATE OF ODISHA	GOPAL KRISHNA NAYAK VS	BUGUDA /86 /2003 0 //	
11	D-BLAPL/31975/2026	SUNIL MALLICK VS STATE OF ODISHA	MAHES DAS VS	BALLIGUDA /196 /2025 0 //	

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12	D-BLAPL/31976/2026	BANAMALI DORA@BANA DORA VS STATE OF ODISHA	ANKANN PANDA VS VS	LANJIGARH /24 /2026 () //	AOD20240000916C202600019
13	D-BLAPL/31977/2026	MALAGAM GANAPATI VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS VS	PARLAKHEMUNDI /327 /2026 () //	AOR20220001631C202600316
14	D-BLAPL/31979/2026	AMIT MINZ VS STATE OF ODISHA	JAGABANDHU SAHU VS VS	RAJGANGPUR /476 /2025 () //	AOR20220001487C202600150
15	D-BLAPL/31980/2026	CHINMAY KUMAR SAHOO@BANTY VS STATE OF ODISHA	LINGARAJ MOHANTY VS VS	SPECIAL CRIME UNIT /5 /2026 () //	AOD20240000806C202600067
16	D-BLAPL/31985/2026	RAJESH KUMAR SAHU VS STATE OF ODISHA	LAXMAN PRADHAN VS VS	G.UDAYAGIRI /15 /2026 () //	
17	D-BLAPL/31987/2026	SANTOSH CHANDRA VS STATE OF ODISHA	SUSANTA KUMAR SAHU VS VS	AMBABHONA /79 /2026 () //	
18	D-BLAPL/31993/2026	ROHAN NAYAK VS STATE OF ODISHA	PRAMOD KUMAR NIGAM VS VS	BADAGADA /350 /2026 () //	
19	D-BLAPL/31996/2026	MIHIR KANTA BEHERA VS STATE OF ODISHA	PRAMOD KUMAR NIGAM VS VS	BADAGADA /350 /2026 () //	
20	D-BLAPL/32000/2026	JITENDRA MALLICK VS STATE OF ODISHA	BISWA KUMAR MISHRA VS VS	EOW,BHUBANESWAR /6 /2023 () //	
21	D-BLAPL/32001/2026	SUBRATA KUMAR PATRA VS STATE OF ODISHA	SAROJ KUMAR PADHI VS VS	PIPLI /389 /2026 () //	
22	D-BLAPL/32003/2026	KHITIPATI BEHERA VS STATE OF ODISHA	SACHIDANANDA PADHEE VS VS	BARPALLI /229 /2026 () //	
23	D-BLAPL/32004/2026	SWARUP KUMAR SINHA @ SIBU	DEVASHIS PANDA	BIDANASI /182 /2026	

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		VS	VS	()	
		STATE OF ODISHA		//	
24	D-BLAPL/32006/2026	RELI SABAR	SUCHIT KUMAR NAYAK	PADMAPUR /37 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
25	D-BLAPL/32007/2026	TIRTHA BANDICHHOR	BIBHUTI BHUSAN MISHRA	SINAPALI /98 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
26	D-BLAPL/32008/2026	BATAKRUSHNA SAHOO	SK. ZAFARULLA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
27	D-BLAPL/32009/2026	BABUNA@RITESH KUMAR TRIPATHY	KULDEEP MOHANTY	ATHGARH /352 /2026	AOD20240000012C202600323
		VS	VS	()	
		STATE OF ODISHA		//	
28	D-BLAPL/32010/2026	RAJIB LOCHAN SENAPATI	SUJIT KUMAR SWAIN	BHUBANESWAR VIGILANCE /21 /2026	
		VS	VS	()	
		STATE OF ODISHA(VIG.)		//	
29	D-BLAPL/32011/2026	SRIMANTA KUMAR MUDULI@SUKUTA@BAPUNI	PRAFULLA KUMAR RATH	JANKIA P.S. /120 /2023	AOR20220003697C202600020
		VS	VS	()	
		STATE OF ODISHA		//	
30	D-BLAPL/32016/2026	DIPAK BHOI	ANIRUDHA DAS	BANTALA /236 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
31	D-BLAPL/32029/2026	CHANDAN MAHALIK	AMULYA RATNA PANDA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
32	D-BLAPL/32031/2026	TUNU AGRAWAL	MANOJ KUMAR PANDA	JONK /70 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
33	D-BLAPL/32033/2026	RAHUL SONKAR	RAMESH CHANDRA MAHARANA	KHAJURIPADA /144 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
34	D-BLAPL/32034/2026	KAMALAKANTA ROUL @ KANHU	AMULYA RATNA PANDA	JALESWAR /539 /2026	
		VS	VS	()	

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35	D-BLAPL/32035/2026	STATE OF ODISHA BINOD JHARA VS	BHABANI SHANKAR DASPARIDA VS	// BINIKA /58 /2025 ()	
36	D-BLAPL/32036/2026	STATE OF ODISHA RANJAN BEHERA VS	JAYAKRISHNA MOHAPATRA VS	// JHARPOKHARIA /18 /2026 ()	
37	D-BLAPL/32037/2026	STATE OF ODISHA LAKSHAPATI SAHU VS	JUGALA KISHORE PANDA VS	// TARBHA /319 /2026 ()	
38	D-BLAPL/32038/2026	STATE OF ODISHA JITEN PADIAMI @ JITEN PODIAMI VS	MANGU NANDY VS	// MALKANGIRI /683 /2024 ()	
39	D-BLAPL/32039/2026	STATE OF ODISHA SK. RAFIQ @ RUGA VS	BHABANI SHANKAR DASPARIDA VS	// SPL.TASK FORCE /18 /2022 ()	
40	D-BLAPL/32040/2026	STATE OF ODISHA RAJA DALAI VS	JAYAKRISHNA MOHAPATRA VS	// BADSABI /225 /2025 ()	
41	D-BLAPL/32041/2026	STATE OF ODISHA BALABHADRA NAIK VS	BHARAT BHUSAN ROUTRAY VS	// BANARAPAL /331 /2026 ()	
42	D-BLAPL/32042/2026	STATE OF ODISHA SK. MUSTAKUDDIN VS	SIMSON JENA VS	// KHARABEL NAGAR P.S. /334 /2025 ()	
43	D-BLAPL/32044/2026	STATE OF ODISHA MOHAMMED IQBAL @ IQBAL @ RAJA VS	SK. ZAFARULLA VS	// KHETRARAJPUR /93 /2025 ()	
44	D-BLAPL/32045/2026	STATE OF ODISHA PARESH BISWAL VS	SANJIB KUMAR BHANJADEO VS	// SARANGADA /41 /2025 ()	
45	D-BLAPL/32046/2026	STATE OF ODISHA SANTOSH @ SANTOSH KUMAR BALIARSINGH VS	SANJIB KUMAR BHANJADEO VS	// JANKIA P.S. /238 /2026 ()	
		STATE OF ODISHA		//	

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46	D-BLAPL/32048/2026	PRAVHAKAR @ PRAVAKAR PARIDA @ PINTU VS STATE OF ODISHA	BIKASH KARNA VS	BOUDH /378 /2025 () //	
47	D-BLAPL/32052/2026	MAHENDRA PATRA VS STATE OF ODISHA	BIKASH KARNA VS	BAUNISUNI /12 /2025 () //	
48	D-BLAPL/32056/2026	CHANDAN KUMAR MAHTHA @ CHANDAN MATHA VS STATE OF ODISHA	TANMAYA KUMAR MOHANTY VS	CYBER CRIME AND ECO. OFFENCE, CUTTACK /97 /2024 () //	
49	D-BLAPL/32057/2026	ANURUDH PRASAD YADAV VS STATE OF ODISHA	BIKASH KARNA VS	GHANTAPADA /123 /2026 () //	
50	D-BLAPL/32069/2026	MILAN PORAI VS STATE OF ODISHA	PARTHA SARATHI DAS VS	AIRPORT /281 /2020 () //	AOD20240000364C202600244
51	D-BLAPL/32070/2026	GANDHIA NAHAK VS STATE OF ODISHA	PARTHA SARATHI DAS VS	POLASARA PS /232 /2025 () //	AOD20240000364C202600245
52	D-BLAPL/32074/2026	SIDHARTHA KUMAR NANDA VS STATE OF ODISHA	ADYASIDHI MISHRA VS	JAGATPUR /535 /2026 () //	
53	D-BLAPL/32076/2026	SIDHARTHA KUMAR NANDA VS STATE OF ODISHA	ADYASIDHI MISHRA VS	JAGATPUR /281 /2025 () //	
54	D-BLAPL/32077/2026	PRATIK KUMAR JANI VS STATE OF ODISHA	BIJAY KUMAR MISHRA VS	/ /0 () //	
55	D-BLAPL/32078/2026	ASHOK KANHAR VS STATE OF ODISHA	NIRANJAN PANDA VS	/ /0 () //	
56	D-BLAPL/32079/2026	ARABINDA DAS VS STATE OF ODISHA	JULU KHANSAMA VS	RAGHUNATHPALI /506 /2026 () //	
57	D-BLAPL/32085/2026	MOHAT DIGAL	SUSANTA KUMAR LENKA	TUMUDIBANDHA /122 /2026	AOR20220001299C202600083

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		VS	VS	()	
		STATE OF ODISHA		//	
58	D-BLAPL/32093/2026	PRAKASH BARIK	BIBHUTI RANJAN MOHANTY	BAUNISUNI /152 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
59	D-BLAPL/32094/2026	SAMBHU @ NATIA @SIBA SAMBHU @ ASTASAMBHU @ NATIA	BIBHUTI RANJAN MOHANTY	BANARAPAL /424 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
60	D-BLAPL/32095/2026	PRABHAKAR BARIK	BIJAYA KUMAR RAGADA	SAMBALPUR SADAR /260 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
61	D-BLAPL/32096/2026	KSHYAMASILA SETH	SWARAJ PATEL	SUNDARGARH SADAR /104 /2025	AOR20220000246C202600053
		VS	VS	()	
		STATE OF ODISHA		//	
62	D-BLAPL/32097/2026	SUBASH MARTA @ NANDU	BEDA PRAKASH PANDA	JODAPADAR /89 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
63	D-BLAPL/32098/2026	SURAJ GAHIR	SWARAJ PATEL	SUNDARGARH SADAR /104 /2025	AOR20220000246C202600054
		VS	VS	()	
		STATE OF ODISHA		//	
64	D-BLAPL/32099/2026	SANJEEB @ ROSHAN KROOF	DEBASNAN DAS	KANTABANJI /160 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
65	D-BLAPL/32100/2026	RAJENDRA KUMAR MEENA	AMIT KUMAR SAHU	TIKABALI /48 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
66	D-BLAPL/32101/2026	ANSHU KUMAR	BIBHUTI BHUSAN MAHAPATRA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
67	D-BLAPL/32102/2026	KUNI NAIK	KEDARNATH SAHOO	KUNDHEIGOLA /302 /2026	AOD20230000656C202600019
		VS	VS	()	
		STATE OF ODISHA		//	
68	D-BLAPL/32103/2026	GANGADHAR SETHI@ABHI	DIBYA JYOTI SAHOO	ANANTPUR /247 /2026	AOD20240000587C202600199
		VS	VS	()	

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69	D-BLAPL/32105/2026	STATE OF ODISHA BINOD KUMAR PRADHAN VS	DIBYA JYOTI SAHOO VS	// KHANTAPADA /265 /2025 0	AOD20240000587C202600198
70	D-BLAPL/32106/2026	STATE OF ODISHA AKASH KORI @ KASUA VS	SHYAM SUNDAR TRIPATHY VS	// SPL.TASK FORCE /8 /2025 0	
71	D-BLAPL/32107/2026	STATE OF ODISHA ABHISHEK MALIYA VS	DIBYA JYOTI SAHOO VS	// // 0	AOD20240000587C202600197
72	D-BLAPL/32109/2026	STATE OF ODISHA DEBENDRA DIGAL VS	Swagat Kumar Sahu VS	// // 0	AOR20220004593C202600048
73	D-BLAPL/32115/2026	STATE OF ODISHA HEMA SAHOO VS	PRASANTA KUMAR ROUTRAY VS	// // 0	AOD20240000391C202600084
74	D-BLAPL/32116/2026	State Of Odisha NARAYAN SAHOO VS	PRASANTA KUMAR ROUTRAY VS	// // 0	AOD20240000391C202600083
75	D-CMP/49118/2026	State Of Odisha SIBU KANUNGO VS	SOUMYA RANJAN MOHANTY VS	// // 0	
76	D-CMP/49175/2026	ROURKELA STEEL PLANT, SUNDARGARH CHANDRABATI PATEL VS	BYOMOKESH SAHOO VS	// // 0	
77	D-CMP/49215/2026	DEBAKI PATEL RAMESH CHANDRA ROUT VS	MAHESWAR MOHANTY VS	// // 0	
78	D-CMP/49226/2026	MANAS KUMAR SAHU RAMESH CHANDRA ROUT VS	MAHESWAR MOHANTY VS	// // 0	
79	D-CMP/49255/2026	BIKARTTAN PALAI KHIROD KUMAR SAHOO VS	MAHESWAR MOHANTY VS	// // 0	AOD20220003080C202600093
		NIRUPAMA DEI		//	

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80	D-CMP/49271/2026	SAMBHUNATH JENA VS TRAILOKYA JENA	DEBASISH SAMAL VS	// 0 //	
81	D-CMP/49323/2026	CHAMELI KHATUN @ BIBI VS KUNA SINGH @ MARANDI	JITENDRA KUMAR MISHRA (2) VS	// 0 //	
82	D-CMP/49340/2026	UMARANI NATH VS TULASI DEBNATH @ TULASI	RAJESH RANJAN SAHOO VS	// 0 //	
83	D-CMP/49384/2026	M/S. VEEKAY INFRASTRUCTURES, HYDERABAD VS M/S. SYMANTECH ENGINEERS, PARADEEP	PRASANTA KUMAR SATAPATHY VS	// 0 //	
84	D-CMP/49395/2026	RINA SARANGI @ MOHAPATRA VS RAJKISHORE MOHAPATRA	BHABA RANJAN KAR VS	// 0 //	
85	D-CMP/49397/2026	BABAJI DASH VS STATE OF ODISHA	RAGHUNATH DAS MOHAPATRA VS	// 0 //	AOD20260000004C202600020
86	D-CONTC/49120/2026	PADMABATI DASH VS USHA PADHEE, I.A.S., SECY. TO GOVT., HOUSING AND URBAN DEVELOPMENT DEPT., BBSR/	ADV. VS	// 0	
87	D-CONTC/49125/2026	PRASANNA KUMAR SAHOO VS CHITARANJAN PANDEY, DISTRICT EDUCATION OFFICER, NAYAGARH	ADV. VS	// 0 //	
88	D-CONTC/49133/2026	GADADHAR PRADHAN VS SUBHA SARMA, I.A.S., ADDL. CHIEF SECY. TO GOVT., WATER RESOURCES DEPT., BBSR	ADV. VS	// 0 //	
89	D-CONTC/49138/2026	RABISANKAR SAHU VS GOURAV SHIVAJI ISALWAR, COLLECTOR AND DIST.MAGISTRATE, BOLANGIR	ADV. VS	// 0 //	
90	D-CONTC/49141/2026	AJAY KUMAR PATRA VS BHASKAR JYOTI SHARMA, SECRETARY TO GOVT., BHUBANESWAR	ADV. VS	// 0 //	
91	D-CONTC/49207/2026	ASHIS KUMAR CHAND	ADV.	//	

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		VS	VS	0	
92	D-CONTC/49209/2026	ASWATHY S., I.A.S., COMMNR. CUM SECY., HEALTH AND FAMILY WELFARE DEPARTMENT/ BBSR	ADV.	//	
		NIRANJAN BHUYAN	VS	0	
93	D-CONTC/49212/2026	DEORANJAN KUMAR SINGH, I.A.S., ACS CUM PRINCIPAL SECY. TO GOVT., STEEL AND MINES DEPT., BBSR	ADV.	//	
		MANOJ KUMAR SAHOO	VS	0	
94	D-CONTC/49216/2026	DEORANJAN KUMAR SINGH, I.A.S., ACS CUM PRINCIPAL SECY. TO GOVT., STEEL AND MINES DEPT., BBSR	TUSHAR KANTA NAYAK	//	
		SUBASH CHANDRA PATRA	VS	0	
95	D-CONTC/49229/2026	B.CHARAN NAYAK, DIVISIONAL COMMERCIAL MANAGER, SECUNDERABAD RAILWAY DIVISION, TELENGANA	PRASANTA KUMAR JENA	//	
		GANGADHAR PARIDA	VS	0	
96	D-CONTC/49231/2026	ARAVIND AGARWAL, I.A.S., COMMNR. CUM SECY., HIGHER EDUCATION DEPT., BBSR	ADV.	//	
		SANTOSH KUMAR CHOUDHURY	VS	0	
97	D-CONTC/49239/2026	PARUL PATAWARI, I.A.S., COLLECTOR, RAYAGADA	ADV.	//	
		RABINARAYAN BARAD	VS	0	
98	D-CONTC/49242/2026	DR.N. THIRUMALA NAIK, COMMNR. CUM SECY., SCHOOL AND MASS EDUCATION DEPT., BBSR	ADV.	//	
		MAMATA PADHIARI	VS	0	
99	D-CONTC/49244/2026	ASWATHY S, I.A.S.	RASHMI KANTA ACHARYA	//	
		BHUBANESWAR BARIKI	VS	0	
100	D-CONTC/49246/2026	AISHWARYA PUSETA, TAHASILDAR, NAYAGARH	ADV	//	AOR20220001328C202600152
		RAJ NARAYAN BEHERA	VS	0	
101	D-CONTC/49247/2026	SUBHA SHARMA, SECRETARY WATER RESOURCES DEPTT.	ADV	//	AOR20220001328C202600153
		RAJ NARAYAN BEHERA	VS	0	
102	D-CONTC/49248/2026	SHUBHA SARMA, SECRETARY WATER RESOURCES DEPTT.	SWAGAT KUMAR SAHU	//	AOR20250001113C202600085
		PRAFUL KUMAR PADHY	VS	0	

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103	D-CONTC/49249/2026	ASWATHY S, COMMISSIONER CUM SECRETARY HEALTH AND FAMILY WELFARE DEPTT. TANMAY SAHOO VS	ADV VS	// // 0	AOD20240000848C202600001
104	D-CONTC/49250/2026	VINAYTOSH MISHRA, D.G AND I.G OF POLICE, ODISHA SARBESWAR MISHRA VS	SWETLANA DAS VS	// // 0	AOD20240000748C202600035
105	D-CONTC/49251/2026	DR. NIVEDITA PRUSTY, MANAGING DIRECTOR OF THE ORISSA STATE HANDLOOMS WEAVERS CO. OPERATIVE SOCIETY ARABINDA ACHARYA VS	ANJAN KUMAR BISWAL VS	// // 0	AOR20220001328C202600154
106	D-CONTC/49252/2026	SUBHA SHARMA, SECRETARY WATER RESOURCES DEPTT. MADHUSMITA PRADHAN VS	ANJAN KUMAR BISWAL VS	// // 0	AOR20220001328C202600155
107	D-CONTC/49253/2026	SHUBHA SARMA, SECRETARY WATER RESOURCES DEPTT. MEERA KUMARI VS	ANJAN KUMAR BISWAL VS	// // 0	AOR20220001328C202600156
108	D-CONTC/49254/2026	SHUBHA SARMA, SECRETARY WATER RESOURCES DEPTT. CHANDRABATI PANDA @ CHANDRABATI PADHI VS	ADV VS	// // 0	AOD20250001034C202600003
109	D-CONTC/49321/2026	DINABANDHU SAHU, PRINCIPAL ACCOUNTANT GENERAL (A AND E), BHUBANESWAR MAKARDHWAJ GIRI VS	ADV. VS	// // 0	
110	D-CONTC/49350/2026	DR.N.THIRUMALA NAIK, I.A.S. SANJUKTA SINGH VS	SAILABALA JENA VS	// // 0	
111	D-CONTC/49391/2026	D SAHU, ACCOUNTANT GENERAL (A AND E), BBSR BASANTI NAYAK VS	ADV. VS	// // 0	
112	D-CRLA/31989/2026	DR. KISHORE CHANDRA MISHRA, DMO(MS) CUM SUPDT., DHH KENDRAPARA JAGA @ JAGANNATH MOHAPATRA VS	RAVI SHANKAR SAMAL VS	ANGUL TOWN /814 /2026 // 0	
113	D-CRLA/32059/2026	STATE OF ODISHA DHANU@PRATAP PALEI VS	SATYABRATA SENAPATI VS	STATE OF ODISHA // 0	

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114	D-CRLA/32104/2026	SUBHAM SA @ SHUBHAM KUAMR SA VS STATE OF ODISHA	MOHAMMED MUSTAQ ANSARI VS	BURLA /100 /2026 () //	
115	D-CRLLP/32049/2026	STATE OF ODISHA(VIG.) VS RABINDRA KUMAR SETHY	SANGRAM DAS, S.C.VIGILANCE VS	JEYPORE VIGILANCE /4 /2019 () //	AOR20220001542C202600016
116	D-CRLLP/32050/2026	STATE OF ODISHA(VIG.) VS GUPTANCHAL NANDA	SANGRAM DAS, S.C.VIGILANCE VS	JEYPORE VIGILANCE /22 /2012 () //	AOR20220001542C202600017
117	D-CRLMA/31969/2026	SURAJ SHANKAR SHINDE VS STATE OF ODISHA	SUSHANTA HARICHANDAN VS	/ /0 () //	
118	D-CRLMA/32113/2026	MOHAMMAD SALMAN FURKAN HAZARI VS STATE OF ODISHA	JAGAJIBAN PRADHAN VS	KOREI /248 /2026 () //	
119	D-CRLMC/31963/2026	BHISMA NARAYAN NAYAK @ VISMA NARAYAN NAYAK VS STATE OF ODISHA	ANUP UDAYA SENAPATI VS	LINGARAJ P.S. /135 /2025 () //	
120	D-CRLMC/31966/2026	RAMANARAYAN BAL VS STATE OF ODISHA	AAYUSH KUMAR VS	EOW,BHUBANESWAR /17 /2025 () //	
121	D-CRLMC/31981/2026	AMIN NAHAK VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	KODALA /166 /2012 () //	AOD20240000242C202600283
122	D-CRLMC/31982/2026	DURANTA SABAR@SHABAR VS STATE OF ODISHA	AKASH KUMAR PATTAJOSHI VS	SINDHIKELA PS /135 /2023 () //	AOR20220001834C202600040
123	D-CRLMC/31983/2026	MANORANJAN TRIPATHY@MUNNA VS STATE OF ODISHA	BARSHARANI NANDA VS	NABARANGAPUR TOWN /283 /2025 () //	
124	D-CRLMC/31984/2026	DIPTIREKHA MALLA VS STATE OF ODISHA	PUSPAMITRA MOHAPATRA VS	MAHANGA /275 /2025 () //	
125	D-CRLMC/32026/2026	ABHIMANYU SAHOO	MRUGANKA MAULI PATNAIK	LAXMISAGAR P.S. /223 /2024	

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		VS	VS	()	
		STATE OF ODISHA		//	
126	D-CRLMC/32043/2026	SUNITI KUMAR DASH	AMIYA KUMAR MOHANTY A	/ /0	
		VS	VS	()	
		AMULYABALA PANDA		//	
127	D-CRLMC/32053/2026	ANUJ @ SANTANU BALABANTARAY	ABHAS MOHANTY	FATEGARH /264 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
128	D-CRLMC/32054/2026	ANANTA NAYAK @ MAKARA	RANJAN KUMAR ROUT	MAHAKALPARA /112 /2026	AOR20260000560C202600006
		VS	VS	()	
		STATE OF ODISHA		//	
129	D-CRLMC/32062/2026	BIRA BEHERA	JYOTIRMAYA SAHOO	TANGI (KHURDA) /259 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
130	D-CRLMC/32067/2026	TRIPATI @ SANA DAS @ SANO DAS	JYOTIRMAYA SAHOO	NABARANGAPUR TOWN /110 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
131	D-CRLMC/32073/2026	BHUPTI CHARAN JENA	RAM CHANDRA JENA	JALESWAR /310 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
132	D-CRLMC/32114/2026	P.MOHAN RAO	DEVASIS MOHANTY	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
133	D-CRLMP/31964/2026	S.K.D. ASSOCIATES, CUTTACK	BRAJA MOHAN SARANGI	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
134	D-CRLMP/31967/2026	PUSPANJALI SAHOO @ MAJHI	JAYAKRISHNA MOHAPATRA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
135	D-CRLMP/31974/2026	SANJAY KUMAR SAHOO	KARUNAKAR NAYAK	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
136	D-CRLMP/31978/2026	KALPANA BISWAL	SANJIT MISHRA	/ /0	
		VS	VS	()	

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137	D-CRLMP/31986/2026	STATE OF ODISHA RABINDRA PARIDA VS	SANJAY KUMAR PARIDA VS	// / /0 0	
138	D-CRLMP/31991/2026	STATE OF ODISHA SAROJ KUMAR KHUNTIA VS	CHIRANJEEV BIDYABHUSHAN VS	// / /0 0	
139	D-CRLMP/31995/2026	STATE OF ODISHA PREET PRIYADARSHINI VS	BALARAM NAYAK VS	// / /0 0	
140	D-CRLMP/32012/2026	DR. RAJENDRA DAS PRABHAT NALINI SETHI VS	BYOMAKESH TRIPATHY VS	// / /0 0	
141	D-CRLMP/32015/2026	STATE OF ODISHA ABHISEK MOHANTY VS	BYOMAKESH TRIPATHY VS	// / /0 0	
142	D-CRLMP/32018/2026	STATE OF ODISHA VICTIM VS	BYOMAKESH TRIPATHY VS	// / /0 0	
143	D-CRLMP/32019/2026	STATE OF ODISHA GOPAL KRUSHNA LENKA VS	BYOMAKESH TRIPATHY VS	// / /0 0	
144	D-CRLMP/32021/2026	STATE OF ODISHA GITANJALI HARICHANDAN VS	BISHNU PRASAD RATH VS	// / /0 0	
145	D-CRLMP/32047/2026	STATE OF ODISHA PRANATI MALLICK VS	PRATIK NAYAK VS	// / /0 0	
146	D-CRLMP/32051/2026	STATE OF ODISHA RAMESH MAHALIK VS	ACHYUTANANDA PATTANAIAK VS	// / /0 0	
147	D-CRLMP/32066/2026	STATE OF ODISHA PARTHASARATHI ROUT VS	SARADA DASH VS	// / /0 0	
		STATE OF ODISHA		//	

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148	D-CRLMP/32075/2026	ANKITARANI KHUNTIA VS STATE OF ODISHA	KASHINATH PATNAIK VS	/ /0 0 //	
149	D-CRLMP/32082/2026	MANISH KUMAR MISHRA VS STATE OF ODISHA	SURENDRA KUMAR GARTIA VS	/ /0 0 //	
150	D-CRLMP/32086/2026	DR. SARADAPRASAD MISHRA VS STATE OF ODISHA	ASHIS KUMAR MISHRA VS	/ /0 0 //	
151	D-CRLMP/32088/2026	VICTIM VS STATE OF ODISHA	BIKRAM CHANDRA GHADAI VS	/ /0 0 //	
152	D-CRLREV/32025/2026	SUDAM CHARAN PADHI@HAGARA VS STATE OF ODISHA	PRASHANTA KUMAR NAYAK VS	NAIKANI-DIHI /65 /2014 0 //	AOR20220001582C202600024
153	D-CRLREV/32058/2026	TUSHAR KANTI DAS VS JAGJIT SINGH	PRATAP KUMAR NAYAK VS	/ /0 0 //	
154	D-CRLREV/32072/2026	RAJENDRA BARIK VS STATE OF ODISHA	BHUIIT PATNAIK VS	/ /0 0 //	
155	D-EXP/49232/2026	LALIT KUMAR MOHANTY VS STATE OF ODISHA	SIBA PRASAD PATI VS	/ / 0 //	
156	D-FAO/49195/2026	BHAGABAN PARIDA VS UNION OF INDIA	SATYABAN SAHOO VS	/ / 0 //	
157	D-FAO/49199/2026	JHUMA MANA VS UNION OF INDIA	SATYABAN SAHOO VS	/ / 0 //	
158	D-LAA/49256/2026	LAZO OF KHURDHA ROAD BALANGIR NEW BG RAIL PROJECT, BOUDH VS DEO MAHANANDIA	ANIL KUMAR VS	/ / 0 //	LOD20240000200C202600338
159	D-LAA/49257/2026	LAZO OF KHURDHA ROAD BALANGIR NEW BG RAIL PROJECT, BOUDH VS	ANIL KUMAR VS	/ / 0 //	LOD20240000194C202600364

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		VS	VS	0	
160	D-LAA/49258/2026	ANAMU CHARAN BHOI	VS	//	
		LAZO OF KHURDA ROAD BALANGIR NEW BG RAIL PROTECT, BEHERA	ADIKRISHNA BOUDH	//	LOD20240000194C202600363
		VS	VS	0	
161	D-LAA/49259/2026	SOMANATH BEHERA	VS	//	
		LAZO OF KHURDA ROAD BOLANGIR NEW BG RAIL PROTECT, BOUDH	ADIKRISHNA BOUDH	//	LOD20240000172C202600336
		VS	VS	0	
162	D-LAA/49260/2026	BIRANCHI BHUKTA	VS	//	
		LAZO OF KHURDHA ROAD BALANGIR NEW BG RAIL PROTECT, BOUDH	ADIKRISHNA BOUDH	//	LOD20240000200C202600339
		VS	VS	0	
163	D-LAA/49261/2026	UMESH PRADHAN	VS	//	
		LAZO OF KHURDA ROAD BALANGIR NEW BG RAIL PROTECT, BOUDH	ADIKRISHNA BOUDH	//	LOD20240000172C202600337
		VS	VS	0	
164	D-MACA/49171/2026	MACHHINDRA AMAT	VS	//	
		GOLAP BEHERA@ROUT	DEBASISH PATNAIK	//	
		VS	VS	0	
165	D-MATA/49245/2026	DOKKU PRASANNA	VS	//	
		ALOK KUMAR PANDA	GAJENDRANATH ROUT	//	AOR20220004106C202600101
		VS	VS	0	
166	D-RSA/49278/2026	RINA PANIGRAHI @ REENA PANIGRAHI	VS	//	
		SHYAM SUNDAR SAHOO	SUBHASIS MOHAPATRA	//	
		VS	VS	0	
167	D-RSA/49281/2026	PADMABATI SAHOO	VS	//	
		PARAMANANDA BEHERA	AMIT PRASAD BOSE	//	
		VS	VS	0	
168	D-RSA/49292/2026	ADIKANDA BEHERA	VS	//	
		JAGANNATH GADABA	AMIT PRASAD BOSE	//	
		VS	VS	0	
169	D-RSA/49314/2026	DALIMBA GADABA	VS	//	
		LUTUMANI SINGH	AMIT PRASAD BOSE	//	
		VS	VS	0	
170	D-RSA/49333/2026	SIBASANKAR BEHERA	VS	//	
		SK. SAMSUDDIN	MANORANJAN MISHRA	//	
		VS	VS	0	

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171	D-RSA/49366/2026	SK.SAUD NILAMANI SUTAR VS MALATI SUTAR	SILADITYA RAY VS	// // 0 //	
172	D-RSA/49382/2026	MAHANADI COALFIELD LTD., SAMBALPUR VS PRAMILA PRADHAN	DHANOJ KUMAR SAHOO VS	// 0 //	
173	D-RSA/49387/2026	SURENDRA ROUT @ SURENDRA KUMAR ROUT VS SANTILATA ROUT	ANUPAM DASH VS	// 0 //	
174	D-RSA/49393/2026	SOMANATH SAHU VS MAMATA MISHRA	MANOJ KUMAR PATI VS	// 0 //	
175	D-RSA/49396/2026	BASANTA KUMAR NAIK VS SARASWATI BENUPANI	SRI AKASH KUMAR PATTAJOSHI VS	// 0 //	AOR20220001834C202600041
176	D-RSA/49401/2026	THE PRESIDENT, SARANKUL SERVICE CO OPERATIVE SOCIETY, KUTUBA VS KEDARNATH SAHOO	PRASANTA KUMAR NANDA VS	// 0 //	
177	D-RVWPET/49264/2026	NATIONAL INSURANCE COMPANY, CUTTACK VS PANKAJINI BEBERA	PRAKASH KUMAR MOHANTY VS	// 0 //	
178	D-TRP(C)/49351/2026	SUBHASHRI NAYAK VS RAJESH KABI	SUNITA NANDA VS	// 0 //	
179	D-WA/49227/2026	PREMANSU CHAND VS STATE OF ODISHA	BASUDEV PUJARI VS	// 0 //	
180	D-WA/49326/2026	UNION OF INDIA VS HEMANTA KUMAR BEHERA	ALOK KUMAR MOHANTY (SR. PANNEL COUNSEL) VS	// 0 //	
181	D-WA/49394/2026	COMMISSIONER CUM SECRETARY OF HEALTH AND WELFARE DEPT VS SABITA BIHARI	ODISHA VS	// 0 //	LOD20240000200C202600340

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182	D-WP(C)/49104/2026	UMA CHARAN PANDA VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS STATE OF ODISHA	// 0 //	
183	D-WP(C)/49105/2026	RABINDRA KUMAR PATRI VS STATE OF ODISHA	BANSHIDHAR SATAPATHY VS STATE OF ODISHA	// 0 //	
184	D-WP(C)/49106/2026	CHITRASEN DAKUA VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS STATE OF ODISHA	// 0 //	
185	D-WP(C)/49107/2026	SURENDRA KUMAR NANDA VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS STATE OF ODISHA	// 0 //	
186	D-WP(C)/49108/2026	APERASTASAMBHU, HAJIPUR, JAGATSINGHPUR VS STATE OF ODISHA	SITANSU MOHAN SINGH VS STATE OF ODISHA	// 0 //	
187	D-WP(C)/49109/2026	DHARITRI GUMANSINGH VS THE MANAGING DIRECTOR, ODISHA STATE SEEDS CORPORATION LIMITED, BHUBANESWAR	SWOYAM PRABHU JENA VS THE MANAGING DIRECTOR, ODISHA STATE SEEDS CORPORATION LIMITED, BHUBANESWAR	// 0 //	
188	D-WP(C)/49110/2026	JITENDRA KUMAR PANDA VS CENTRAL UNIVERSITY OF ODISHA, KORAPUT	SUBHADUTTA ROUTRAY VS CENTRAL UNIVERSITY OF ODISHA, KORAPUT	// 0 //	
189	D-WP(C)/49111/2026	BISHNU PRADHAN VS STATE OF ODISHA	SUBHASREE MOHANTY VS STATE OF ODISHA	// 0 //	
190	D-WP(C)/49112/2026	ASWINI KUMAR PANDA VS STATE OF ODISHA	SUBHASREE MOHANTY VS STATE OF ODISHA	// 0 //	
191	D-WP(C)/49113/2026	LINGARAJ PRASAD PADHY VS STATE OF ODISHA	SUBHASREE MOHANTY VS STATE OF ODISHA	// 0 //	
192	D-WP(C)/49114/2026	TUNA SAHU VS STATE OF ODISHA	SUBHASREE MOHANTY VS STATE OF ODISHA	// 0 //	
193	D-WP(C)/49115/2026	BARADA PRASAD ROUTRAY	SUBHADUTTA ROUTRAY	//	

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		VS	VS	0	
		CENTRAL UNIVERSITY OF ODISHA, KORAPUT		//	
194	D-WP(C)/49116/2026	PARSHURAM PUJAHARI	PRATIM TEJASMAN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
195	D-WP(C)/49117/2026	MANAS BEHERA	SANJAY KUMAR PATRA	//	
		VS	VS	0	
		GOVT.OF ODISHA		//	
196	D-WP(C)/49119/2026	PADMALOCHAN SWAIN	SUBHADUTTA ROUTRAY	//	
		VS	VS	0	
		CENTRAL UNIVERSITY OF ODISHA, KORAPUT		//	
197	D-WP(C)/49121/2026	MANORANJAN DASH	SANJAY KUMAR PATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
198	D-WP(C)/49122/2026	ANUSUYA MISHRA	BANSHIDHAR SATAPATHY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
199	D-WP(C)/49123/2026	HELENA NAYAK	BANSHIDHAR SATAPATHY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
200	D-WP(C)/49124/2026	SHIBASHIS SAHOO	BANSHIDHAR SATAPATHY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
201	D-WP(C)/49126/2026	NITYANANDA SAHOO	BANSHIDHAR SATAPATHY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
202	D-WP(C)/49127/2026	GANESH MAHAKHUDA	BANSHIDHAR SATAPATHY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
203	D-WP(C)/49128/2026	BIKRAM KISHORE SAHOO	BANSHIDHAR SATAPATHY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
204	D-WP(C)/49129/2026	SANGRAM SWAIN	BANSHIDHAR SATAPATHY	//	
		VS	VS	0	

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205	D-WP(C)/49130/2026	STATE OF ODISHA HIMANSHU SEKHAR RANA VS	BANSHIDHAR SATAPATHY VS	// // 0	
206	D-WP(C)/49131/2026	STATE OF ODISHA ALINA NAYAK VS	BANSHIDHAR SATAPATHY VS	// // 0	
207	D-WP(C)/49132/2026	STATE OF ODISHA SHREE RANJAN MISHRA VS	BHABANI SANKAR DAS VS	// // 0	
208	D-WP(C)/49134/2026 WP(C)/33824/2026	STATE OF ODISHA KALYANMAYEE SELF HELP GROUP, JALESWAR, BAPASOR VS	LAXMIKANTA KUMAR SATAPATHY VS	// // 0	
209	D-WP(C)/49135/2026	STATE OF ODISHA ADITYA DEV INFRATECH PVT.LTD., BHUBANESWAR VS	KRUTIBASH MOHAPATRA VS	// // 0	
210	D-WP(C)/49136/2026	NBCC(INDIA)LTD., BHUBANESWAR RAJENDRA KUMAR DEEPA VS	LAXMIKANTA MOHANTY VS	// // 0	
211	D-WP(C)/49137/2026	STATE OF ODISHA SANTOSH KUMAR BHOI VS	SISIR KUMAR PUROHIT VS	// // 0	
212	D-WP(C)/49139/2026	STATE OF ODISHA SANJAY KUMAR NAIK VS	SIDHESWAR MALLIK VS	// // 0	
213	D-WP(C)/49140/2026	STATE OF ODISHA RABINDRA KUMAR MOHANTY VS	KRISHNA CHANDRA SAHU VS	// // 0	
214	D-WP(C)/49142/2026	STATE OF ODISHA DURGI MAJHI VS	SIDHESWAR MALLIK VS	// // 0	
215	D-WP(C)/49143/2026	STATE OF ODISHA PRABINA MISHRA VS	KSHIROD KUMAR SWAIN VS	// // 0	
		STATE OF ODISHA		//	

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216	D-WP(C)/49144/2026	RAMA CHANDRA MAHALA VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS VS	// 0 //	
217	D-WP(C)/49145/2026	SUPRIYA JENA VS STATE OF ODISHA	SIDHESWAR MALLIK VS VS	// 0 //	
218	D-WP(C)/49146/2026	PRASANTA KUMAR SAHU VS STATE OF ODISHA	SAILABALA JENA VS VS	// 0 //	
219	D-WP(C)/49147/2026	PRAMILA KIRO VS STATE OF ODISHA	SIDHESWAR MALLIK VS VS	// 0 //	
220	D-WP(C)/49148/2026	JAYANTI PATRA VS STATE OF ODISHA	MANOJ KUMAR MOHANTY VS VS	// 0 //	
221	D-WP(C)/49149/2026	SURENDRANATH PADHI VS STATE OF ODISHA	MANAS PATI VS VS	// 0 //	AOR20220001535C202600337
222	D-WP(C)/49150/2026	KUMUDINI SETHI VS STATE OF ODISHA	MANOJ KUMAR MOHANTY VS VS	// 0 //	
223	D-WP(C)/49151/2026	MANOJ MUMAR GOUDA VS STATE OF ODISHA	KANANBALA ROY CHOUDHURY VS VS	// 0 //	AOR20220001523C202600161
224	D-WP(C)/49152/2026	PRADIP KUMAR SAHU VS STATE OF ODISHA	KANANBALA ROY CHOUDHURY VS VS	// 0 //	AOR20220001523C202600162
225	D-WP(C)/49153/2026	RITU PALAI VS STATE OF ODISHA	KANANBALA ROY CHOUDHURY VS VS	// 0 //	AOR20220001523C202600163
226	D-WP(C)/49154/2026	SECRETARY OF POSTS VS KRISHNA KUMAR GUPTA	SATYA SINDHU KASHYAP, S.P.C VS VS	// 0 //	AOR20220001353C202600007
227	D-WP(C)/49155/2026	NARENDRANATH MUNDA	P.ANUP DASH	//	AOD20250000916C202600034

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		VS	VS	0	
		STATE OF ODISHA		//	
228	D-WP(C)/49156/2026	BHARATI SETHY	MANOJ KUMAR MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
229	D-WP(C)/49157/2026	SHASIKALA NAIK	GOURI MOHAN RATH	//	AOR20220001248C202600024
		VS	VS	0	
		STATE OF ODISHA		//	
230	D-WP(C)/49158/2026	BHARAT KUMAR PATRA	MANOJ KUMAR MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
231	D-WP(C)/49159/2026	BHUBAN BARIK	BRAJA MOHAN SARANGI	//	
		VS	VS	0	
		BRANCH MANAGER, MANAPURRAM FINANCE LTD.,KEONJHAR		//	
232	D-WP(C)/49160/2026	JAGABANDHU MATIA	MANOJ KUMAR MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
233	D-WP(C)/49161/2026	DEBENDRA NATH JENA	NRUSINGH CH. ROUT	//	
		VS	VS	0	
		STATE OF ODISHA		//	
234	D-WP(C)/49162/2026	JAGANNATH MALIK	AKSHAYA KUMAR DORA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
235	D-WP(C)/49163/2026	PRASANTA KUMAR MISHRA	ANUP UDAYA SENAPATI	//	
		VS	VS	0	
		COMMISSIONER, BHUBANESWAR MUNICIPAL CORPORATION, BHUBANESWAR		//	
236	D-WP(C)/49164/2026	ANANGA BAGARTI	SASIBHUSAN JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
237	D-WP(C)/49165/2026	SAPTESWAR DIGAL	SHASHI BHUSAN JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
238	D-WP(C)/49166/2026	ABHAY KUMAR MOHANTY	SHASHI BHUSAN JENA	//	
		VS	VS	0	

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239	D-WP(C)/49167/2026	STATE OF ODISHA PURNA CHANDRA SETHI VS	SHASHI BHUSAN JENA VS	// // 0	
240	D-WP(C)/49168/2026	STATE OF ODISHA SMRUTI RANJAN PARIDA VS	AMITAV MOHANTY VS	// // 0	
241	D-WP(C)/49169/2026	STATE OF ODISHA SHREE RAKSHAPAL THAKURANI, NAYAGADA VS	SARADA PRASANNA SARANGI VS	// // 0	
242	D-WP(C)/49170/2026	STATE OF ODISHA RABINDRA KUMAR PANDA VS	DIBYA RANJAN BARIK VS	// // 0	
243	D-WP(C)/49172/2026	STATE OF ODISHA AJIT SARANGI VS	DIBYA RANJAN BARIK VS	// // 0	
244	D-WP(C)/49173/2026	STATE OF ODISHA BIJAN PATI VS	DIBYARANJAN BARIK VS	// // 0	
245	D-WP(C)/49174/2026	STATE OF ODISHA TAPAN KUMAR MALIK VS	SIDHARTHA MISHRA VS	// // 0	
246	D-WP(C)/49176/2026	TAHASILDAR, AALI, KENDRAPARA NEELIMA VADDINA VS	PRASANTA KUMAR PANDA VS	// // 0	
247	D-WP(C)/49177/2026	STATE OF ODISHA SK FAZAL MOHAMMED VS	DIBYA RANJAN BARIK VS	// // 0	
248	D-WP(C)/49178/2026	STATE OF ODISHA DEBESH KUMAR RAY VS	DIBYARANJAN BARIK VS	// // 0	
249	D-WP(C)/49179/2026	STATE OF ODISHA RANJEETA RANASINGH VS	AJIT KUMAR MOHANTY VS	// // 0	
		STATE OF ODISHA		//	

ORISSA HIGH COURT

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
250	D-WP(C)/49180/2026	DUBBA SHANKAR RAO@D.SHANKAR RAO VS STATE OF ODISHA	PRASANTA KUMAR PANDA VS VS	// 0 //	
251	D-WP(C)/49181/2026 WP(C)/33850/2026	RASMITA SAHOO VS STATE OF ODISHA	MITHUN DAS VS VS	// 0 //	
252	D-WP(C)/49182/2026	PEDAPOLU BHARATHI @ P.BHARATHI VS STATE OF ODISHA	PRASANTA KUMAR PANDA VS VS	// 0 //	
253	D-WP(C)/49183/2026	KOMMANA MADHAVI LATHA@K.MADHAVI LATHA VS STATE OF ODISHA	PRASANTA KUMAR PANDA VS VS	// 0 //	
254	D-WP(C)/49184/2026	CHATTISH @ CHHATISH CHANDRA NAYAK VS STATE OF ODISHA	BASANTA KUMAR DAS VS VS	// 0 //	
255	D-WP(C)/49185/2026 WP(C)/33782/2026	ASHOK KUMAR SWAIN VS ODISHA STATE COOPERATIVE BANK LTD., KHURDA	SWAPNIL ROY VS VS	// 0 //	
256	D-WP(C)/49186/2026	PADALA MEENAKSHI VS STATE OF ODISHA	PRASANTA KUMAR PANDA VS VS	// 0 //	
257	D-WP(C)/49187/2026	GANAPATI JENA VS STATE OF ODISHA	SANJAY KUMAR DAS VS VS	// 0 //	
258	D-WP(C)/49188/2026	SUSHIL KUMAR AGARWALLA VS STATE OF ODISHA	MADAN MOHAN SWAIN VS VS	// 0 //	
259	D-WP(C)/49189/2026	DILIP KUMAR MISHRA VS STATE OF ODISHA	DIBYAJYOTI NAYAK VS VS	// 0 //	
260	D-WP(C)/49190/2026	SANTOSH KUMAR SWAIN VS STATE OF ODISHA	MANOJ OJHA VS VS	// 0 //	
261	D-WP(C)/49191/2026	RAJASHREE MISHRA	BIREN SANKAR TRIPATHY	//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		NALCO FOUNDATION, BHUBANESWAR		//	
262	D-WP(C)/49192/2026	RAMDAS PATEL	DEEPALI MAHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
263	D-WP(C)/49193/2026	BASANTMANJARI PATTANAYAK	ANIL KUMAR DAS	//	
		VS	VS	0	
		STATE OF ODISHA		//	
264	D-WP(C)/49194/2026	DR.NARENDRA KUMAR PATEL	KRISHNA CHANDRA SAHU	//	
		VS	VS	0	
		STATE OF ODISHA		//	
265	D-WP(C)/49196/2026	RAMAN EDUCATION SOCIETY, BHUBANESWAR	SUBHADUTTA ROUTRAY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
266	D-WP(C)/49197/2026	DR.DHANESWAR SAHOO	KRISHNA CHANDRA SAHU	//	
		VS	VS	0	
		STATE OF ODISHA		//	
267	D-WP(C)/49198/2026	PABITRA KUMAR PRADHAN	KISHORE CHANDRA RAJGURU MOHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
268	D-WP(C)/49200/2026	AMITA MOHANTY	KRISHNA CHANDRA SAHU	//	
		VS	VS	0	
		STATE OF ODISHA		//	
269	D-WP(C)/49201/2026	LOPAMUDRA MAHANTA	JYOTIRMAY GUPTA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
270	D-WP(C)/49202/2026	SHARATA KUMAR MALIK	ANSHUMAN DAS	//	
		VS	VS	0	
		STATE OF ODISHA		//	
271	D-WP(C)/49203/2026	CHITTARANJAN CHHOTARAY	NIHAL RATH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
272	D-WP(C)/49204/2026	PRADEEP KUMAR JENA	ANSHUMAN DAS	//	
		VS	VS	0	

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273	D-WP(C)/49205/2026	UCO BANK, BALASORE SATYA NARAYAN NIAL VS STATE OF ODISHA	SATYABRATA PANDA VS	// // 0 //	
274	D-WP(C)/49206/2026	SURENDRA DALEI VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	// 0 //	
275	D-WP(C)/49208/2026	ANANTA RAM GURU VS STATE OF ODISHA	SURYA KANTA DIWEDI VS	// 0 //	
276	D-WP(C)/49210/2026	GYAN RANJAN PANDA VS TATA POWER CENTRAL ODISHA DISTRIBUTION LTD	DURGESH NARAYAN RATH VS	// 0 //	AOD20240000338C202600213
277	D-WP(C)/49211/2026	KUMAR RANJAN DAS VS EMPLOYEES PROVIDENT FUND ORGANIZATION, NEW DELHI	ADITYA MISHRA VS	// 0 //	
278	D-WP(C)/49213/2026	PRASANNA KUMAR PUROHIT VS STATE OF ODISHA	TANMAY MISHRA VS	// 0 //	
279	D-WP(C)/49214/2026	GAGAN BIHARI BHANJA VS STATE OF ODISHA	DILIP KUMAR PATNAIK VS	// 0 //	
280	D-WP(C)/49217/2026	AJIPARAPU APPANA @ AJJIPURAM APPANNA ALIAS PRASAD KUMAR VS YEDLA LAXMINARAYANA	PRASAD KUMAR MISHRA VS	// 0 //	AOD20260000093C202600072
281	D-WP(C)/49218/2026	BJOY KUMAR MOHANTY VS STATE OF ODISHA	BHABANI SANKAR DAS VS	// 0 //	
282	D-WP(C)/49219/2026	ANIRUDHA PRADHAN VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //	
283	D-WP(C)/49220/2026	NITYANANDA ROUT VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //	

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284	D-WP(C)/49221/2026	ASWINI KUMAR PADHI VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //	
285	D-WP(C)/49222/2026	RUPESH PRADHAN VS STATE OF ODISHA	ASISH MISHRA VS	// 0 //	
286	D-WP(C)/49223/2026	NIRAPADA KARMAKAR VS THE COLLECTOR CUM D.M., CUTTACK	SAPAN KUMAR LENKA VS	// 0 //	
287	D-WP(C)/49224/2026	SUNIL KUMAR PANDA VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //	
288	D-WP(C)/49225/2026	SABITA BALA PATNAIK VS STATE OF ODISHA	DIPTIRANJAN MOHAPATRA VS	// 0 //	
289	D-WP(C)/49228/2026	ANTARYAMI PANCHARIA VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// 0 //	
290	D-WP(C)/49230/2026	MINATI ACHARYA VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //	
291	D-WP(C)/49233/2026	BABRUBAHAN ROUL VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	// 0 //	
292	D-WP(C)/49234/2026	SUBHADRADEVI SCHOOL OF NURSING, BOUDH VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //	
293	D-WP(C)/49235/2026	CHIRANJIBI BEHERA VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //	
294	D-WP(C)/49236/2026	SIVARAM BARIK VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //	
295	D-WP(C)/49237/2026	BINORI COLLEGE AND SCHOOL OF NURSING, BALESHWAR	LAXMIKANTA MOHANTY	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
296	D-WP(C)/49238/2026	ALOK KUMAR LENKA	SUBHADUTTA ROUTRAY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
297	D-WP(C)/49240/2026	RAKESH KUMAR PANDA	SUBHADUTTA ROUTRAY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
298	D-WP(C)/49241/2026	ARJUN NAYAK	SUBHADUTTA ROUTRAY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
299	D-WP(C)/49243/2026	CHANDAN KUMAR SINGH	SHASHI BHUSAN JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
300	D-WP(C)/49262/2026	ICHHABATI SOREN	SRIKANTA KUMAR NATH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
301	D-WP(C)/49263/2026	SARALA RANI SENAPATI	AMIYA KUMAR CHHATOI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
302	D-WP(C)/49265/2026	RIYA	RAMDAS ACHARY	//	
		VS	VS	0	
		UNION OF INDIA		//	
303	D-WP(C)/49266/2026	MANORAMA KAR	AMIYA KUMAR CHHATOI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
304	D-WP(C)/49267/2026	BUDHESWAR MAJHI	SRIKANTA KUMAR NATH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
305	D-WP(C)/49268/2026	GOBARDHAN TRIPATHY	MANA MOHAN PATTANAIAK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
306	D-WP(C)/49269/2026	GOURI SETHI	AMIYA KUMAR CHHATOI	//	
		VS	VS	0	

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307	D-WP(C)/49270/2026	STATE OF ODISHA SUDARSHAN MAHANTA @ MAHATO VS	TUSAR KUMAR MISHRA VS	// // 0	
308	D-WP(C)/49272/2026	STATE OF ODISHA ANUSHREE SINGH VS	RAMDAS ACHARY VS	// // 0	
309	D-WP(C)/49273/2026	UNION OF INDIA FULAMANI HANSDAH VS	SRIKANTA KUMAR NATH VS	// // 0	
310	D-WP(C)/49274/2026	STATE OF ODISHA AVARANI BHUYAN VS	RAMA CHANDRA JENA VS	// // 0	
311	D-WP(C)/49275/2026	STATE OF ODISHA MALAYA KUMAR BAGH VS	AMIYA KUMAR CHHATOI VS	// // 0	
312	D-WP(C)/49276/2026	STATE OF ODISHA RABINDRA KUMAR DIGAL VS	KUNAL KUMAR SWAIN VS	// // 0	
313	D-WP(C)/49277/2026	STATE OF ODISHA BHAGABAN BISWAL VS	BANAMALI SAHOO VS	// // 0	
314	D-WP(C)/49279/2026	STATE OF ODISHA M/S.WONDERLA HOLIDAYS LTD., KARNATAKA VS	ARNAV DASH VS	// // 0	
315	D-WP(C)/49280/2026	STATE OF ODISHA MANJURI MAHUKA VS	AMIYA KUMAR CHHATOI VS	// // 0	
316	D-WP(C)/49282/2026	STATE OF ODISHA BHAGIRATHI SAHU VS	SANGRAM JENA VS	// // 0	
317	D-WP(C)/49283/2026	STATE OF ODISHA JIBAN KRUSHNA BISWAL VS	JYOTI RANJAN KHUNTIA VS	// // 0	
		STATE OF ODISHA		//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
318	D-WP(C)/49284/2026	CHAITANYA MAHANTA VS STATE OF ODISHA	MANOJ KUMAR PANDA VS VS	// 0 //	
319	D-WP(C)/49285/2026	OSTAPUR GRAM PANCHAYAT, KENDRAPARA VS GOVERNMENT OF ODISHA	PRAKASH RANJAN BARIK VS VS	// 0 //	
320	D-WP(C)/49286/2026	BHAGABATI SAHU VS STATE OF ODISHA	SANGRAM JENA VS VS	// 0 //	
321	D-WP(C)/49287/2026	ANJAN KUMAR ROUT VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS VS	// 0 //	
322	D-WP(C)/49288/2026	NATIONAL INSURANCE COMPANY LTD., BRANCH OFFICE, PUNE VS JURINATH BEBARTA	MANOJA KUMAR KHUNTIA VS VS	// 0 //	
323	D-WP(C)/49289/2026	POONAWALA FINCROP LTD., BHUBANESWAR VS STATE OF ODISHA	RAMACHANDRA PANIGRAHY VS VS	// 0 //	
324	D-WP(C)/49290/2026	PRASANTA KUMAR PRADHAN VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS VS	// 0 //	
325	D-WP(C)/49291/2026	BHAGIRATHI SAHOO VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS VS	// 0 //	AOD20220001927C202600182
326	D-WP(C)/49293/2026	ANANDA KISHOR JENA VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS VS	// 0 //	AOD20220001927C202600184
327	D-WP(C)/49294/2026	KHAGESWAR ROUT VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS VS	// 0 //	AOD20220001927C202600183
328	D-WP(C)/49295/2026	JAGABANDHU SWAIN VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS VS	// 0 //	AOD20220001927C202600185
329	D-WP(C)/49296/2026	ATULYA KUMAR BISWAL	MANOJA KUMAR KHUNTIA	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
330	D-WP(C)/49297/2026	PRAKASH CHANDRA DAS	MANOJA KUMAR KHUNTIA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
331	D-WP(C)/49298/2026	KAMAL KUMAR KUARNR BABU	AMBUJA KUMAR DAS	//	AOR20230000954C202600003
		VS	VS	0	
		STATE OF ODISHA		//	
332	D-WP(C)/49299/2026	PRATAP KISHOR NAIK	SUBHAM AGRAWAL	//	AOR20220001380C202600059
		VS	VS	0	
		STATE OF ODISHA		//	
333	D-WP(C)/49300/2026	CHIEF ENGINEER (ROADS-II)	SARBESWAR BEHERA, A.G.A	//	LOD20240000194C202600365
		VS	VS	0	
		M/S ARSS -GVR (JV), BBSR		//	
334	D-WP(C)/49301/2026	M/S.U.S.V.PVT.LTD., MAHARASHTRA	PRABIN DAS	//	
		VS	VS	0	
		STATE OF ODISHA		//	
335	D-WP(C)/49302/2026	M/S UTKAL HIGHWAYS	KISHORE KUMAR MISHRA	//	AOR20220001662C202600135
		VS	VS	0	
		UNION OF INDIA		//	
336	D-WP(C)/49303/2026	BIJAYA KUMAR JENA	MANOJA KUMAR KHUNTIA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
337	D-WP(C)/49304/2026	CHAITANYA MAJHI	SUBHAM AGRAWAL	//	AOR20220001380C202600060
		VS	VS	0	
		STATE OF ODISHA		//	
338	D-WP(C)/49305/2026	KAILASH CHANDRA SAHOO	RANJAN KUMAR ROUT	//	AOR20260000560C202600005
		VS	VS	0	
		STATE OF ODISHA		//	
339	D-WP(C)/49306/2026	CHAITANYA MAJHI	SUBHAM AGRAWAL	//	AOR20220001380C202600061
		VS	VS	0	
		STATE OF ODISHA		//	
340	D-WP(C)/49307/2026	PRADEEP KUMAR SAMANTARAY	AYESHKANTA TRIPATHY	//	AOR20250001113C202600086
		VS	VS	0	

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341	D-WP(C)/49308/2026	ODISHA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY AND OTHERS SAROJ KUMAR BEHERA VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// // 0 //	
342	D-WP(C)/49309/2026	SATYABHAMA SWAIN VS STATE OF ODISHA	PRAMOD CHANDRA SEJPADA VS	// 0 //	AOR20220001394C202600012
343	D-WP(C)/49310/2026	SABIRUDDIN KHAN VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// 0 //	
344	D-WP(C)/49311/2026	MS PRMM CRUSHER REPRESENTED THROUGH PRAMOD KUMAR Behera VS REGISTRAR OF NATIONAL GREEN TRIBUNAL	MANOJA KUMAR KHUNTIA VS	// 0 //	AOR20220001586C202600067
345	D-WP(C)/49312/2026	BENZFAB TECHNOLOGIES PVT.LTD., BHUBANESWAR VS PUNJAB NATIONAL BANK, NEW DELHI	AMITABH MISHRA VS	// 0 //	
346	D-WP(C)/49313/2026	ALOK RANJAN PARIDA VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// 0 //	
347	D-WP(C)/49315/2026	PRADEEP KUMAR PRADHAN VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// 0 //	
348	D-WP(C)/49316/2026	KALPANA KUMARI JENA VS STATE OF ODISHA	KAPILA CHARAN NAYAK VS	// 0 //	
349	D-WP(C)/49317/2026	BIBHUTI BHUSAN SAHOO VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// 0 //	
350	D-WP(C)/49318/2026	BASANT KUMAR SAHOO VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// 0 //	
351	D-WP(C)/49319/2026	SUMIT RANJAN PARIDA VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// 0 //	

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352	D-WP(C)/49320/2026	GADADHAR BEHERA VS STATE OF ODISHA	MANA MOHAN PATTANAIK VS	// 0 //	
353	D-WP(C)/49322/2026	MAHAMMAD LUKMAN VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// 0 //	
354	D-WP(C)/49324/2026	JAYANTA KUMAR MOHANTY VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// 0 //	
355	D-WP(C)/49325/2026	SAUGAT RANJAN PARIDA VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// 0 //	
356	D-WP(C)/49327/2026	SANJAYA BHUTIA VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// 0 //	
357	D-WP(C)/49328/2026	RAJKISHORE MISHRA VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	// 0 //	
358	D-WP(C)/49329/2026	MANAGING COMMITTEE OF MADAN MOHAN HIGH SCHOOL VS STATE OF ODISHA	KANUSHK SWAIN VS	// 0 //	
359	D-WP(C)/49330/2026	JOGI BISOYI VS STATE OF ODISHA	SANKET KANUNGO VS	// 0 //	
360	D-WP(C)/49331/2026	KARTIK CHANDRA PARIDA VS STATE OF ODISHA	MANA MOHAN PATTANAIK VS	// 0 //	
361	D-WP(C)/49332/2026	MANAGING COMMITTEE OF NILAKANTHESWAR HIGH SCHOOL VS STATE OF ODISHA	KUNSHOMAN SWAIN VS	// 0 //	
362	D-WP(C)/49334/2026	SIVA PRASAD SAHOO VS STATE OF ODISHA	MANA MOHAN PATTANAIK VS	// 0 //	
363	D-WP(C)/49335/2026	M/S NANDA INFRA CONSTRUCTION PVT. LTD., ANGLE VS	BIBHUTI BHUSAN PANDA	//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		CHIEF COMMISSIONER, CT AND GST, ODISHA, KATAKA		//	
364	D-WP(C)/49336/2026	JHILLI MALLIK	BIKASH KUMAR DASH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
365	D-WP(C)/49337/2026	SK.RAJAK	MANOJA KUMAR KHUNTIA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
366	D-WP(C)/49338/2026	M/S KONARK SALES CORPORATION, ANGUL	BIBHUTI BHUSAN PANDA	//	
		VS	VS	0	
		CHIEF COMMISSIONER, CT AND GST, ODISHA, KATAKA		//	
367	D-WP(C)/49339/2026	DEBARAJ SAHU	MANOJA KUMAR KHUNTIA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
368	D-WP(C)/49341/2026	SHIBASISH GIRI	ADISHA MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
369	D-WP(C)/49342/2026	RABINDRA NAYAK	MANOJA KUMAR KHUNTIA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
370	D-WP(C)/49343/2026	MANOJ KUMAR ROUT	MANOJA KUMAR KHUNTIA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
371	D-WP(C)/49344/2026	AKHAYA KUMAR MALL	BAIDHAR SAHOO	//	
		VS	VS	0	
		STATE OF ODISHA		//	
372	D-WP(C)/49345/2026	PINKI GOPAL GOUDA	DEEPALI MAHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
373	D-WP(C)/49346/2026	ARUN KUMAR DASH	MANOJA KUMAR KHUNTIA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
374	D-WP(C)/49347/2026	AJAYA DASH	MANOJA KUMAR KHUNTIA	//	
		VS	VS	0	

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375	D-WP(C)/49348/2026	STATE OF ODISHA RATIKANTA JENA VS	MANOJA KUMAR KHUNTIA VS	// // 0	
376	D-WP(C)/49349/2026	STATE OF ODISHA NABAKISHORE PARIDA VS	DEEPALI MAHAPATRA VS	// // 0	
377	D-WP(C)/49352/2026	STATE OF ODISHA BISWAJIT DASH VS	MANOJA KUMAR KHUNTIA VS	// // 0	
378	D-WP(C)/49353/2026	STATE OF ODISHA BIJAY KUMAR BEHERA VS	MANOJA KUMAR KHUNTIA VS	// // 0	
379	D-WP(C)/49354/2026	STATE OF ODISHA KHAGESWAR SAHU VS	MANOJA KUMAR KHUNTIA VS	// // 0	
380	D-WP(C)/49355/2026	STATE OF ODISHA SWADHIN ROUTRAY VS	MANOJA KUMAR KHUNTIA VS	// // 0	
381	D-WP(C)/49356/2026	STATE OF ODISHA PRAVAT KUMAR PUHAN VS	MANOJA KUMAR KHUNTIA VS	// // 0	
382	D-WP(C)/49357/2026	STATE OF ODISHA SUSANTA PATTANAIAK VS	MANOJA KUMAR KHUNTIA VS	// // 0	
383	D-WP(C)/49358/2026	STATE OF ODISHA RIHAN KHAN VS	MANOJA KUMAR KHUNTIA VS	// // 0	
384	D-WP(C)/49359/2026	STATE OF ODISHA APTECH SCHOOL OF NURSING, KHURDA VS	LAXMIKANTA MOHANTY VS	// // 0	
385	D-WP(C)/49360/2026	STATE OF ODISHA SAGARIKA SAHOO VS STATE OF ODISHA	Amarendra Prasad Sahoo VS	// // 0 //	AOD20220001998C202600038

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FILING REPORT AS ON :13/10/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
386	D-WP(C)/49361/2026	BIRENDRA MAJHI VS STATE OF ODISHA	SIDHESWAR MALLIK VS	// 0 //	
387	D-WP(C)/49362/2026	CREATIVE JUNIOR NURSING SCHOOL, KENDRAPARA VS STATE OF ODISHA	AXMIKANTA MOHANTY VS	// 0 //	
388	D-WP(C)/49363/2026	NIRANJAN BEHERA VS STATE OF ODISHA	KANANBALA ROY CHOUDHURY VS	// 0 //	AOR20220001523C202600168
389	D-WP(C)/49364/2026	CHANDAN KUMAR DAS VS STATE OF ODISHA	MANORANJAN PADHI VS	// 0 //	
390	D-WP(C)/49365/2026	RAMAKANTA JHANKAR VS STATE OF ODISHA	KANANBALA ROY CHOUDHURY VS	// 0 //	AOR20220001523C202600164
391	D-WP(C)/49367/2026	RAJ KISHORE MISHRA VS STATE OF ODISHA	AJIT KUMAR SAHOO VS	// 0 //	AOR20220001563C202600048
392	D-WP(C)/49368/2026	NUNA RAM MURMU VS STATE OF ODISHA	KANANBALA ROY CHOUDHURY VS	// 0 //	AOR20220001523C202600165
393	D-WP(C)/49369/2026	RANJIT SAMAL VS STATE OF ODISHA	KANANBALA ROY CHOUDHURY VS	// 0 //	AOR20220001523C202600167
394	D-WP(C)/49370/2026	DOLAMANI BHOI VS STATE OF ODISHA	Kananbala Roychoudhury VS	// 0 //	AOR20220001523C202600166
395	D-WP(C)/49371/2026	BENUDHAR SETHI VS STATE OF ODISHA	Asutosh Rout VS	// 0 //	AOD20230000737C202600159
396	D-WP(C)/49372/2026	NARAYAN SAHOO VS STATE OF ODISHA	BIBHUDHANANDA MUDULI VS	// 0 //	
397	D-WP(C)/49373/2026	GOUTAMA SETH	SIDHESWAR MALLIK	//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		STATE OF ODISHA		//	
398	D-WP(C)/49374/2026	MUNIGUDA NURSING COLLEGE, RAYAGADA	SOHAN MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
399	D-WP(C)/49375/2026	SANTANU KUMAR BARIK	PRAMOD KUMAR JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
400	D-WP(C)/49376/2026	SURYAKANTI MALLICK	SIDHESWAR MALLIK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
401	D-WP(C)/49377/2026	SHIVANANDA ROUT	PRAMOD KUMAR JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
402	D-WP(C)/49378/2026	SRIPADA SANYASI RAO	PRASANTA KUMAR NANDA	//	
		VS	VS	0	
		SUB-COLLECTOR-CUM-PRESIDING OFFICER, MAINTENANCE TRIBUNAL, GANJAM		//	
403	D-WP(C)/49379/2026	ABHISHEK SINGH	RABINARAYAN MISHRA	//	
		VS	VS	0	
		REGIONAL TRANSPORT OFFICER, BHUBANESWAR-I		//	
404	D-WP(C)/49380/2026	BHARAT CHANDRA MAHANTA	PRAMOD KUMAR JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
405	D-WP(C)/49381/2026	SUNITA MALLICK	SIDHESWAR MALLIK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
406	D-WP(C)/49383/2026	JYOTILAL BEHERA	SIDHESWAR MALLIK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
407	D-WP(C)/49385/2026	SANJIB KUMAR PRADHAN	DIBYARANJAN BARIK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
408	D-WP(C)/49386/2026	TUSARKANTA NAYAK	BISHNU PRASAD PRADHAN	//	
		VS	VS	0	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
409	D-WP(C)/49388/2026	STATE OF ODISHA RABINDRA KHARA VS MANAGING DIRECTOR, APGENCO, ANDHRA PRADESH	BANAMALI SAHOO VS KUNAL KUMAR SWAIN	// // 0 //	
410	D-WP(C)/49389/2026	AKHILA KUMAR MOHANTY VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS RAKESH BEHERA	// 0 //	
411	D-WP(C)/49390/2026	KHIROD CHANDRA BISWAL VS STATE OF ODISHA	VS VS	// 0 //	
412	D-WP(C)/49392/2026	M/S.EAST INDIA INFOTECH PVT.LTD., KOLKATA VS NTPC LTD., ANGUL	SAILAZA NANDAN DAS VS PRAFULLA KUMAR MOHAPATRA	// 0 //	
413	D-WP(C)/49398/2026	TARANI KUMAR BEHERA VS STATE OF ODISHA	VS VS	// 0 //	
414	D-WP(C)/49399/2026	ORISSA ASSOCIATION FOR THE BLIND (OAB), BHUBANESWAR VS COMMISSIONER, BHUBANESWAR MUNICIPAL CORPORATION, BHUBANESWAR	BANANISWARAKASH DAS VS VS	// 0 //	
415	D-WP(C)/49400/2026	GADADHARA JENA VS STATE OF ODISHA	AJAYA KUMAR TRIPATHY VS PRAFULLA KUMAR MOHAPATRA	// 0 //	
416	D-WP(C)/49402/2026	SIMITA DHADA VS STATE OF ODISHA	VS VS	// 0 //	
417	D-WP(C)/49403/2026	M/S UNIVERSAL PROJECT AND MAINTENANCE, BHUBANESWAR VS MAHANADI COALFIELDS LIMITED (MCL), SAMBALPUR	BANANISWARAKASH DAS VS VS	// 0 //	
418	D-WP(C)/49404/2026	SANTOSH KUMAR OJHA VS STATE OF ODISHA	ATMAJIT MANMITH DAS VS VS	// 0 //	
419	D-WP(C)/49405/2026	SHASHADHARA MOHAPATRA VS STATE OF ODISHA	SANJAYA KUMAR PANIGRAHI VS VS	// 0 //	

ORISSA HIGH COURT

FILING REPORT AS ON :13/10/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
420	D-WP(C)/49406/2026	MANOJ KUMAR KHUNTIA VS STATE OF ODISHA	SWAPNA KUMAR OJHA VS STATE OF ODISHA	// 0 //	
421	D-WP(C)/49407/2026	BICHITRANANDA SENAPATI VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS STATE OF ODISHA	// 0 //	
422	D-WP(C)/49408/2026	KUNJABIHARI RATH VS STATE OF ODISHA	GYANENDRA CHANDRA SWAIN VS STATE OF ODISHA	// 0 //	
423	D-WP(C)/49409/2026	KASHINATH SAHOO VS PRAMOD KUMAR PARIDA	OM SWARUP VS PRAMOD KUMAR PARIDA	// 0 //	
424	D-WP(C)/49410/2026	M/S SHYAM METALICS AND ENERGY LIMITED, KOLKATA VS STATE OF ODISHA	SARADA PRASANNA SARANGI VS STATE OF ODISHA	// 0 //	
425	D-WP(C)/49411/2026	MANAGING COMMITTEE OF MAHESWAR MALLA HIGH SCHOOL, RAIPURA VS STATE OF ODISHA	GUNESH KUMAR SWAIN VS STATE OF ODISHA	// 0 //	
426	D-WP(C)/49412/2026	MANAGING COMMITTEE OF DINABANDHU DAS HIGH SCHOOL, KUMARTSWARI VS STATE OF ODISHA	HUSCH KUMAR SWAIN VS STATE OF ODISHA	// 0 //	
427	D-WP(C)/49413/2026	ANANT KUMAR SHARMA VS STATE OF ODISHA	SUNIL KUMAR PANDA VS STATE OF ODISHA	// 0 //	
428	D-WP(C)/49414/2026	RITANJALI SAHOO VS STATE OF ODISHA	SIDDHARTH SAHU VS STATE OF ODISHA	// 0 //	
429	D-WP(C)/49415/2026	ASHOK KUMAR ROUT VS STATE OF ODISHA	BIBEKANANDA BAISAKH VS STATE OF ODISHA	// 0 //	
430	D-WP(C)/49416/2026	THE AYUSH INSTITUTE OF MEDICAL SCIENCE, KHORDA VS STATE OF ODISHA	ROPAK PRASAD JENA VS STATE OF ODISHA	// 0 //	
431	D-WP(C)/49417/2026	BIJAYA SAHOO	PRASANTA KUMAR NANDA	//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		STATE OF ODISHA		//	
432	D-WP(C)/49418/2026	THE OMM INTERNATIONAL HEALTH SCIENCE, BALASORE	ANIL PRASAD JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
433	D-WP(C)/49419/2026	PUSPANJALI ROUT	SUBASH CHANDRA ROUTRAY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
434	D-WP(C)/49420/2026	BIJAYA KUMAR TRIPATHY	BIBEKANANDA BAISAKH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
435	D-WP(C)/49421/2026	SIBA PRASAD SAHU	KUNAL KUMAR SWAIN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
436	D-ABLAPL/31950/2026	SURESH KUMAR BARIK	PRIYA RANJAN SINGH	BAMBARI /165 /2026	
		VS	VS	0	
		STATE OF ODISHA		//	
437	D-ABLAPL/31951/2026	SUBRAT KUMAR PRADHAN	SUJIT KUMAR SWAIN	/ /0	
		VS	VS	0	
		STATE OF ODISHA		//	
438	D-ABLAPL/31952/2026	SUDHAKAR BARIK	DEBASISH SAMAL	BASUDEVPUR /605 /2026	
		VS	VS	0	
		STATE OF ODISHA		//	
439	D-ABLAPL/31953/2026	JAGA @ SURESH KUMAR JENA	ARIJEET MISHRA	JAKHAPURA /159 /2026	
		VS	VS	0	
		STATE OF ODISHA		//	
440	D-ABLAPL/31959/2026	GOBINDA MANDAL @ MONDAL	HARIKRUSHNA PANIGRAHI	ORKEL /291 /2026	
		VS	VS	0	
		STATE OF ODISHA		//	
441	D-ABLAPL/31960/2026	SAHADEV JENA @ SAHADEB JANA	ANITA SAHOO	KASAFAL MARINE /48 /2026	
		VS	VS	0	
		STATE OF ODISHA		//	
442	D-ABLAPL/31965/2026	BIDYA SAGAR BEHERA	RANJIT MOHANTY	PATTAMUNDAI /224 /2018	
		VS	VS	0	

ORISSA HIGH COURT

FILING REPORT AS ON :13/10/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
443	D-ABLAPL/31970/2026	STATE OF ODISHA SUJIT KUMAR KHATEI @ SUJIT KHATEI VS	AJIT KUMAR RAUT VS	// NIALI /399 /2022 ()	
444	D-ABLAPL/31973/2026	STATE OF ODISHA SANJIB KUMAR JENA VS	JAJATI KESHARI KHUNTIA VS	// RASGOBINDPUR /212 /2022 ()	
445	D-ABLAPL/31988/2026	STATE OF ODISHA PINTU @ PABITRA BARIK VS	LAXMIDHAR MAHAPATRA VS	// NANDANKANAN /377 /2026 ()	
446	D-ABLAPL/31990/2026	STATE OF ODISHA CHITA RANJAN SAHOO @ MINA SAHOO VS	SAMVIT MOHANTY VS	// BOLAGARH P.S. /437 /2026 ()	
447	D-ABLAPL/31992/2026	STATE OF ODISHA KASINATH BARIK VS	MANAS KUMAR CHAND VS	// KUAKHIA /419 /2026 ()	
448	D-ABLAPL/31994/2026	STATE OF ODISHA RANJIT BISWAL @ SINGADA @ BIDESHI VS	MANAS KUMAR CHAND VS	// BANAPUR P.S. /371 /2025 ()	
449	D-ABLAPL/31997/2026	STATE OF ODISHA ALEKHA JENA @ TAPAN KUMAR JENA VS	KARUNAKAR GAYA VS	// ASTARANGA /66 /2019 ()	
450	D-ABLAPL/31998/2026	STATE OF ODISHA BISWARANJAN PRADHAN VS	AMITAV TRIPATHY VS	// NUAGAON /189 /2026 ()	
451	D-ABLAPL/31999/2026	STATE OF ODISHA MANASH SETHY @ PINTU VS	DEEPAK KU SAHOO VS	// MARSHAGHAI /379 /2026 ()	
452	D-ABLAPL/32002/2026	STATE OF ODISHA TAPAS RANJAN PATRA VS	DEEPAK KU SAHOO VS	// NIALI /780 /2026 ()	
453	D-ABLAPL/32005/2026	STATE OF ODISHA PRATIMA TARAI VS STATE OF ODISHA	ABHIJIT DAS VS	// MARSHAGHAI /377 /2026 () //	

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FILING REPORT AS ON :13/10/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
454	D-ABLAPL/32013/2026	PATRICK DAS VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 0 //	
455	D-ABLAPL/32014/2026	NARENDRA KUMAR MALLIK VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 0 //	
456	D-ABLAPL/32017/2026	RANGABATI SAHOO VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 0 //	
457	D-ABLAPL/32020/2026	TUNA PRADHAN VS STATE OF ODISHA(VIG.)	NIHAR RANJAN OJHA VS	BHUBANESWAR VIGILANCE /28 /2023 0 //	
458	D-ABLAPL/32022/2026	MONALESHA @ MONALISA MOHANTY VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	CHHEND /260 /2026 0 //	
459	D-ABLAPL/32023/2026	NABA KISHORE CHAUDHURY VS STATE OF ODISHA	ARUN KUMAR BUDHIA VS	/ / 0 //	AOD20240000603C202600037
460	D-ABLAPL/32024/2026	DILIP KUMAR JENA@DILLIP JENA VS STATE OF ODISHA	BISWAJIT SAMANTRAY VS	BADACHANA /60 /2026 0 //	AOD20250001139C202600034
461	D-ABLAPL/32027/2026	MENAKA BEHERA VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 0 //	
462	D-ABLAPL/32028/2026	AUROBINDO NAYAK VS STATE OF ODISHA	KHIROD KUMAR SWAIN VS	PHIRINGIA /134 /2026 0 //	
463	D-ABLAPL/32030/2026	SATYAKAM PANIGRAHI VS STATE OF ODISHA	ANURAG PATI VS	BADAGODA P.S. /683 /2026 0 //	
464	D-ABLAPL/32032/2026	MUKESH ROUT VS STATE OF ODISHA	SUBODH KUMAR MOHANTY VS	GURUDIJHATIA /247 /2026 0 //	
465	D-ABLAPL/32055/2026	RANJAN ROUT	SAMBIT BISWAL	PARADEEP LOCK /326 /2026	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
466	D-ABLAPL/32060/2026	VS STATE OF ODISHA SK.IBRAHIM	VS JYOTIRMAYA SAHOO	() // KHURDA MODEL /584 /2026	
467	D-ABLAPL/32061/2026	VS STATE OF ODISHA NILAMANI PATRA	VS JYOTIRMAYA SAHOO	() // INDUSTRIAL ESTATE PS /330 /2026	
468	D-ABLAPL/32063/2026	VS STATE OF ODISHA KUNA PRADHAN	VS SUJIT KUMAR PATTNAIK	() // DIGAPAHANDI /425 /2026	
469	D-ABLAPL/32064/2026	VS STATE OF ODISHA PRAHALLAD PARIDA	VS JYOTIRMAYA SAHOO	() // NUAGAON /186 /2026	
470	D-ABLAPL/32065/2026	VS STATE OF ODISHA BIKALI MAHALI	VS PRAKASH CHANDRA DASH	() // MARSHAGHAI /427 /2026	
471	D-ABLAPL/32068/2026	VS STATE OF ODISHA DEEPAK KUMAR MULIA@KAJAL MULIA	VS ACHYUTANANDA PATTANAIAK	() // CUTTACK SADAR /635 /2026	AOD20240000586C202600304
472	D-ABLAPL/32071/2026	VS STATE OF ODISHA SURAJ KUMAR KHUNTIA	VS NAVNEET DADHICHI	() // KUMBHARAPARA /414 /2026	
473	D-ABLAPL/32080/2026	VS STATE OF ODISHA DEBENDRA HARPAL	VS JULU KHANSAMA	() // RAGHUNATHPALI /465 /2026	
474	D-ABLAPL/32081/2026	VS STATE OF ODISHA MILU PRADHAN	VS SANGRAM KESHARI ROUT	() // BOUDH /444 /2026	
475	D-ABLAPL/32083/2026	VS STATE OF ODISHA BASANTA KUMAR MUDULI	VS MANORANJAN DAS	() // KHARABEL NAGAR P.S. /580 /2026	AOR20220000053C202600087
476	D-ABLAPL/32084/2026	VS STATE OF ODISHA AMIT KUMAR SAHU	VS KULDEEP MOHANTY	() // KHUNTA /214 /2026	AOD20240000012C202600324

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
477	D-ABLAPL/32087/2026	STATE OF ODISHA BIJOYLAKSHMI ROUT VS	OM SWARUP VS	// / /0 ()	
478	D-ABLAPL/32089/2026	STATE OF ODISHA ANIL NAYAK VS	SATYABRATA DASH VS	// BHARATPUR PS /375 /2026 ()	
479	D-ABLAPL/32090/2026	STATE OF ODISHA PRANAKRUSHNA MAJHI VS	DIBYA JYOTI SAHOO VS	// BALASORE SADAR /550 /2026 ()	AOD20240000587C202600200
480	D-ABLAPL/32091/2026	STATE OF ODISHA ANIL NAYAK VS	SATYABRATA DASH VS	// BHARATPUR PS /389 /2026 ()	
481	D-ABLAPL/32092/2026	STATE OF ODISHA SK. ABAS VS	PRAKASH CHANDRA DASH VS	// KENDRAPARA /259 /2026 ()	
482	D-ABLAPL/32108/2026	STATE OF ODISHA SK SABIR VS	SK JONED FAIZ VS	// CYBER CRIME AND ECONOMIC OFFENCES, BHUBANESWAR /123 /2026 ()	
483	D-ABLAPL/32111/2026	STATE OF ODISHA SK MOHAMMAD RIYAZ VS	SK JONED FAIZ VS	// TIHIDI /197 /2025 ()	
484	D-ABLAPL/32112/2026	STATE OF ODISHA PRAKASH BARIK @ PAPU VS STATE OF ODISHA	JITENDRA SAMANTARAY VS	// TANGI (KHURDA) /150 /2026 () //	

ORISSA HIGH COURT

MISC CASES FILED on :13/10/2026

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-CRLMA/326/2023 CRLMA/326/2023	MADHUMITA BEHERA MP	DIGAMBARA MISHRA	40/2026
2	D-CRLLP/32049/2026 CRLLP/ /	STATE OF ODISHA(VIG.) MP	SANGRAM DAS, S.C.VIGILANCE	85/2026
3	D-CRLLP/32050/2026 CRLLP/ /	STATE OF ODISHA(VIG.) MP	SANGRAM DAS, S.C.VIGILANCE	86/2026
4	D-SA/167/1996 SA/167/1996	UMESH MP	M/S.S.C.GHOSE, M/S. SOUMYA MISHRA,A.K.DASH,B.S.PANIGRAHI,D.	158/2026
5	D-SA/167/1996 SA/167/1996	UMESH MP	M/S.S.C.GHOSE, M/S. SOUMYA MISHRA,A.K.DASH,B.S.PANIGRAHI,D.	159/2026
6	D-SA/167/1996 SA/167/1996	UMESH MP	M/S.S.C.GHOSE, M/S. SOUMYA MISHRA,A.K.DASH,B.S.PANIGRAHI,D.	160/2026
7	D-JCRLA/27077/2025 JCRLA/145/2025	MAHABIR SAHU MP	Mr. Saroj Kumar Routray	307/2026
8	D-TRP(C)/43702/2026 TRP(C)/297/2026	ITISHREE SAHOO MP	SANJAY KUMAR BEHERA	376/2026
9	D-TRP(C)/49351/2026 TRP(C)/ /	SUBHASHRI NAYAK MP	SUNITA NANDA	377/2026
10	D-CRLMP/617/2026 CRLMP/30/2026	DINESH KUMAR SHAW MP	T.DHIREN KUMAR DORA	386/2026
11	D-CRLMP/31937/2026 CRLMP/ /	KAPILASH SWAIN MP	ACHYUTANANDA PATTANAIK	387/2026
12	D-CRLMP/27430/2026 CRLMP/1548/2026	TAPAS RANJAN DHALASAMANT MP	PRAVASHA PUJAREE PARIDA	388/2026
13	D-CRLMP/30980/2026 CRLMP/1711/2026	INDRAMANI SAHOO MP	BHARAT SWAROOP SHARMA	389/2026
14	D-RVWPET/49264/2026 RVWPET/ /	NATIONAL INSURANCE COMPANY, CUTTACK MP	PRADYUMN KASH KUMAR MOHANTY	462/2026
15	D-RPFAM/55432/2025 RPFAM/424/2025	CHANDAN KUMAR NATH MP	LALATENDU SAMANTARAY	468/2026
16	D-MATA/49245/2026 MATA/ /	ALOK KUMAR PANDA MP	GAJENDRANATH ROUT	549/2026
17	D-MATA/49245/2026 MATA/ /	ALOK KUMAR PANDA MP	GAJENDRANATH ROUT	550/2026
18	D-CONTC/32598/2026 CONTC/5541/2026	NIKUNJ BIHARI SWAIN MP		723/2026
19	D-CONTC/37815/2026 CONTC/5461/2026	M/S. D.D BUILDERS LIMITED, KALAHANDI MP		724/2026
20	D-CONTC/37816/2026 CONTC/5462/2026	M/S. D.D BUILDERS LIMITED, KALAHANDI MP		725/2026
21	D-CONTC/35534/2026 CONTC/5288/2026	SANJAY KETAN MOHANTY MP		726/2026
22	D-CONTC/35859/2024 CONTC/6313/2024	RAJAN KUMAR GUPTA MP	ADV	727/2026
23	D-BLAPL/31962/2026 BLAPL/ /	ANIRUDHA CHOUDHURY @ TIKULU MP	ANUP UDAYA SENAPATI	745/2026
24	D-BLAPL/25645/2024 BLAPL/8713/2024	ALOK KUMAR PATTANAIK MP		746/2026
25	D-BLAPL/18069/2026 BLAPL/6601/2026	SANTOSH KUMAR PANDA MP	JITENDRA SAMANTARAY	747/2026
26	D-CRLREV/12860/2024	RUPENDRA MISHRA	SAROJ MOHARANA	

	CRLREV/251/2024	MP		1208/2026
27	D-CRLREV/31935/2026	BHARAT SETHY	ACHYUTANANDA PATTANAIK	
	CRLREV/ /	MP		1209/2026
28	D-CRLREV/28345/2026	BINODINI PATEL@NAYAK	MANOJ KUMAR MOHANTY	
	CRLREV/ /	MP		1210/2026
29	D-CRLREV/425/2015	PRAMOD SAH		
	CRLREV/425/2015	MP		1211/2026
30	D-CRLREV/30850/2026	KHIRASINDHU BAG	AMIT KUMAR NATH	
	CRLREV/784/2026	MP		1212/2026
31	D-CRLREV/32025/2026	SUDAM CHARAN PADHI@HAGARA	PRASHANTA KUMAR NAYAK	
	CRLREV/ /	MP		1213/2026
32	D-CRLREV/32025/2026	SUDAM CHARAN PADHI@HAGARA	PRASHANTA KUMAR NAYAK	
	CRLREV/ /	MP		1214/2026
33	D-CRLREV/32025/2026	SUDAM CHARAN PADHI@HAGARA	PRASHANTA KUMAR NAYAK	
	CRLREV/ /	MP		1215/2026
34	D-CRLREV/32058/2026	TUSHAR KANTI DAS	PRATAP KUMAR NAYAK	
	CRLREV/ /	MP		1216/2026
35	D-CRLREV/32058/2026	TUSHAR KANTI DAS	PRATAP KUMAR NAYAK	
	CRLREV/ /	MP		1217/2026
36	D-CRLREV/32072/2026	RAJENDRA BARIK	BHUIJIT PATTNAIK	
	CRLREV/ /	MP		1218/2026
37	D-FAO/854/2018	KEDARESWAR MOHAPATRA	SAMEER KUMAR DAS	
	FAO/854/2018	MP		1350/2026
38	D-FAO/53350/2025	ANUPAMA RAUT	LALIT MOHAN NANDA	
	FAO/1021/2026	MP		1351/2026
39	D-FAO/53350/2025	ANUPAMA RAUT	LALIT MOHAN NANDA	
	FAO/1021/2026	MP		1352/2026
40	D-FAO/434/2013	STATE		
	FAO/434/2013	MP		1353/2026
41	D-FAO/30695/2026	DIVISIONAL MANAGER NEW INDIA ASSURANCE COMPANY LTD,SUNDARGARH		
	FAO/880/2026	MP		1354/2026
42	D-RSA/49038/2026	SANJUKTA BEHERA	SOUGAT DASH	
	RSA/ /	MP		1521/2026
43	D-RSA/44223/2026	TAMALABALA PANI	ASHOK KUMAR MOHANTY	
	RSA/ /	MP		1522/2026
44	D-RSA/44223/2026	TAMALABALA PANI	ASHOK KUMAR MOHANTY	
	RSA/ /	MP		1523/2026
45	D-RSA/49292/2026	JAGANNATH GADABA	AMIT PRASAD BOSE	
	RSA/ /	MP		1524/2026
46	D-RSA/49314/2026	LUTUMANI SINGH	AMIT PRASAD BOSE	
	RSA/ /	MP		1525/2026
47	D-RSA/49314/2026	LUTUMANI SINGH	AMIT PRASAD BOSE	
	RSA/ /	MP		1526/2026
48	D-RSA/49366/2026	NILAMANI SUTAR	SILADITYA RAY	
	RSA/ /	MP		1527/2026
49	D-RSA/49382/2026	MAHANADI COALFIELD LTD., SAMBALPUR	MANOJ KUMAR SAHOO	
	RSA/ /	MP		1528/2026
50	D-RSA/49387/2026	SURENDRA ROUT @ SURENDRA KUMAR ROUT	ANUPAM DASH	
	RSA/ /	MP		1529/2026
51	D-RSA/49393/2026	SOMANATH SAHU	MANOJ KUMAR PATI	
	RSA/ /	MP		1530/2026
52	D-ABLAPL/29829/2026	SANUP KETAN BEHERA		
	ABLAPL/11348/2026	MP		1830/2026
53	D-ABLAPL/29826/2026	AMIYA BALLAV BEHERA		
	ABLAPL/11344/2026	MP		1831/2026
54	D-ABLAPL/25105/2026	BIREN KUMAR NAYAK	DHANANJAYA NAYAK	
	ABLAPL/9772/2026	MP		1832/2026
55	D-ABLAPL/26494/2025	BIJAY KUMAR SAHOO		
	ABLAPL/10413/2025	MP		1833/2026
56	D-ABLAPL/7331/2026	GOPAL CHANDRA @ GOPAL JENA	PRADIPTA BEURA	
	ABLAPL/3131/2026	MP		1834/2026
57	D-ABLAPL/24215/2026	BAPUNA ROUT	AGASTI KANUNGO	
	ABLAPL/9452/2026	MP		1835/2026

58	D-ABLAPL/37753/2024 ABLAPL/14664/2024	TAPAN DHANGADAMAJHI MP		1836/2026
59	D-ABLAPL/15153/2026 ABLAPL/5888/2026	SK. RAJ @ SEKH SAHABAZ MP		1837/2026
60	D-CMP/40013/2025 CMP/1559/2025	SAMINA BEHERA MP	MANMAYA KUMAR DASH	2026/2026
61	D-CMP/41673/2026 CMP/1539/2026	ALL ODISHA STATE BANK OFFICERS HOUSING CO-OP. SOCIETY MP	PNB ODISHA STATE BANK LTD., BHUBANESWAR	2027/2026
62	D-CMP/49271/2026 CMP/ /	SAMBHUNATH JENA MP	DEBASISH SAMAL	2028/2026
63	D-CMP/49323/2026 CMP/ /	CHAMELI KHATUN @ BIBI MP	JITENDRA KUMAR MISHRA (2)	2029/2026
64	D-CMP/49340/2026 CMP/ /	UMARANI NATH MP	RAJESH RANJAN SAHOO	2030/2026
65	D-CMP/49384/2026 CMP/ /	M/S. VEEKAY INFRASTRUCTURES, HYDERABAD MP	PRASANTA KUMAR SATAPATHY	2031/2026
66	D-MACA/21132/2026 MACA/485/2026	ORIENTAL INSURANCE CO. LTD., BHUBANESWAR MP	PRASANTA KUMAR MAHALI	2312/2026
67	D-MACA/49171/2026 MACA/ /	GOLAP BEHERA@ROUT MP	DEBASISH PATNAIK	2313/2026
68	D-MACA/49171/2026 MACA/ /	GOLAP BEHERA@ROUT MP	DEBASISH PATNAIK	2314/2026
69	D-MACA/46402/2024 MACA/1212/2024	DIVISIONAL MANAGER, RELIANCE GENERAL INSURANCE COMPANY LTD., BBSR MP		2315/2026
70	D-MACA/1407/2015 MACA/1407/2015	BAJAJ ALLIANZ G.I.CO.LTD. MP	M/S.G.P.DUTTA	2316/2026
71	D-MACA/445/2015 MACA/445/2015	PRAFULLAMATI SAHU MP	M/S.PRABIR KUMAR RAY	2317/2026
72	D-MACA/48030/2026 MACA/ /	SABITRI MUKHI MP	SOUBHAGYALAXMI PATTNAIK	2318/2026
73	D-CRLA/9130/2026 CRLA/334/2026	KALPATARU NAYAK MP	PRAKASH CHANDRA DASH	2639/2026
74	D-CRLA/31062/2026 CRLA/ /	SOUMYA RANJAN SAHOO MP	SUJATA JENA,(SR.ADV.)	2640/2026
75	D-CRLA/28520/2026 CRLA/886/2026	SURYANARAYAN DAS MP	HEMANT KUMAR MUND	2641/2026
76	D-CRLA/45/2013 CRLA/45/2013	SRIDHAR DAS MP	M/S.DEEPALI MOHAPATRA, DEVASHIS PANDA, S.PANDA,T.SHARMA	2642/2026
77	D-CRLA/589/2023 CRLA/589/2023	DEV KUMAR GOND MP	NIRANJAN PANDA	2643/2026
78	D-CRLA/18004/2024 CRLA/669/2024	KANHU PARIDA MP	S.S.RAY (2)	2644/2026
79	D-CRLA/32104/2026 CRLA/ /	SUBHAM SA @ SHUBHAM KUAMR SA MP	MOHAMMED MUSTAQ ANSARI	2645/2026
80	D-CRLMC/31945/2026 CRLMC/ /	AMARNATH PATRA MP	SANTOSH CHANDRA ATABUDHI	2926/2026
81	D-CRLMC/31963/2026 CRLMC/ /	BHISMA NARAYAN NAYAK @ VISMA NARAYAN MP	RAYENDRA KUMAR SENAPATI	2927/2026
82	D-CRLMC/31966/2026 CRLMC/ /	RAMANARAYAN BAL MP	AAYUSH KUMAR	2928/2026
83	D-CRLMC/31966/2026 CRLMC/ /	RAMANARAYAN BAL MP	AAYUSH KUMAR	2929/2026
84	D-CRLMC/31983/2026 CRLMC/ /	MANORANJAN TRIPATHY@MUNNA MP	BARSHARANI NANDA	2930/2026
85	D-CRLMC/31984/2026 CRLMC/ /	DIPTIREKHA MALLA MP	PUSPAMITRA MOHAPATRA	2931/2026
86	D-CRLMC/22881/2026 CRLMC/2884/2026	BIBHUTI KUDEI MP		2932/2026
87	D-CRLMC/22500/2026 CRLMC/2648/2026	BIJAY KUMAR SAHOO MP		2933/2026
88	D-CRLMC/28486/2026 CRLMC/3461/2026	INDRAMANI SAHOO MP	GOPAL KRUSHNA NANDA	2934/2026
89	D-CRLMC/32043/2026	SUNITI KUMAR DASH	AMIYA KUMAR MOHANTY A	

	CRLMC/ /	MP		2935/2026
90	D-CRLMC/32062/2026	BIRA BEHERA	JYOTIRMAYA SAHOO	
	CRLMC/ /	MP		2936/2026
91	D-CRLMC/32067/2026	TRIPATI @ SANA DAS @ SANO DAS	JYOTIRMAYA SAHOO	
	CRLMC/ /	MP		2937/2026
92	D-CRLMC/32053/2026	ANUJ @ SANTANU BALABANTARAY	ABHAS MOHANTY	
	CRLMC/ /	MP		2938/2026
93	D-CRLMC/32073/2026	BHUPTI CHARAN JENA	RAM CHANDRA JENA	
	CRLMC/ /	MP		2939/2026
94	D-CRLMC/24075/2026	LAXMIKANTA MISHRA		
	CRLMC/2763/2026	MP		2940/2026
95	D-WA/49025/2026	THRIVENI EARTHMOVERS PVT LTD	KISHORE KUMAR MISHRA	
	WA/ /	MP		3178/2026
96	D-WA/47671/2026	BIKASH KUJUR	DR. JITENDRA KUMAR LENKA	
	WA/ /	MP		3179/2026
97	D-WA/31358/2026	M/S. BLUELINE RESORTS PVT. LIMITED , MRUBANESWAR TRAY		
	WA/983/2026	MP		3180/2026
98	D-WA/31358/2026	M/S. BLUELINE RESORTS PVT. LIMITED , MRUBANESWAR TRAY		
	WA/983/2026	MP		3181/2026
99	D-WA/49326/2026	UNION OF INDIA	ALOK KUMAR MOHANTY (SR. PANNEL COUNSEL)	
	WA/ /	MP		3182/2026
100	D-WA/49326/2026	UNION OF INDIA	ALOK KUMAR MOHANTY (SR. PANNEL COUNSEL)	
	WA/ /	MP		3183/2026
101	D-WA/6445/2024	STATE OF ODISHA	SAROJ KANTA SAMAL,A.G.A	
	WA/197/2024	MP		3184/2026
102	D-WA/6445/2024	STATE OF ODISHA	SAROJ KANTA SAMAL,A.G.A	
	WA/197/2024	MP		3185/2026
103	D-WA/6445/2024	STATE OF ODISHA	SAROJ KANTA SAMAL,A.G.A	
	WA/197/2024	MP		3186/2026
104	D-WA/6445/2024	STATE OF ODISHA	SAROJ KANTA SAMAL,A.G.A	
	WA/197/2024	MP		3187/2026
105	D-WP(C)/48830/2026	GEC SCHOOL OF PHARMACY, KHURDA	DEVI PRASAD DASH	
	WP(C)/33800/2026	MP		20126/2026
106	D-WP(C)/48831/2026	M/S RABINDRA BEHERA	GOURAV KUMAR ROY CHOUDHURY	
	WP(C)/33828/2026	MP		20127/2026
107	D-WP(C)/49110/2026	JITENDRA KUMAR PANDA	SUBHADUTTA ROUTRAY	
	WP(C)/ /	MP		20128/2026
108	D-WP(C)/49049/2026	MANORANJAN DAKUA	ANJAN KUMAR BISWAL	
	WP(C)/ /	MP		20129/2026
109	D-WP(C)/49115/2026	BARADA PRASAD ROUTRAY	SUBHADUTTA ROUTRAY	
	WP(C)/ /	MP		20130/2026
110	D-WP(C)/49116/2026	PARSHURAM PUJAHARI	PRATIM TEJASMAN	
	WP(C)/ /	MP		20131/2026
111	D-WP(C)/49119/2026	PADMALOCHAN SWAIN	SUBHADUTTA ROUTRAY	
	WP(C)/ /	MP		20132/2026
112	D-WP(C)/49058/2026	RABINDRA NATH SWAIN	KAJAL SAHOO	
	WP(C)/33812/2026	MP		20133/2026
113	D-WP(C)/40466/2025	PURNA CHANDRA NAYAK	M/S CHINMAYA MISHRA,P.K NANDA ,D.SAHOO	
	WP(C)/27863/2025	MP		20134/2026
114	D-WP(C)/49123/2026	HELENA NAYAK	BANSHIDHAR SATAPATHY	
	WP(C)/ /	MP		20135/2026
115	D-WP(C)/49122/2026	ANUSUYA MISHRA	BANSHIDHAR SATAPATHY	
	WP(C)/ /	MP		20136/2026
116	D-WP(C)/49124/2026	SHIBASHIS SAHOO	BANSHIDHAR SATAPATHY	
	WP(C)/ /	MP		20137/2026
117	D-WP(C)/49126/2026	NITYANANDA SAHOO	BANSHIDHAR SATAPATHY	
	WP(C)/ /	MP		20138/2026
118	D-WP(C)/49127/2026	GANESH MAHAKHUDA	BANSHIDHAR SATAPATHY	
	WP(C)/ /	MP		20139/2026
119	D-WP(C)/49128/2026	BIKRAM KISHORE SAHOO	BANSHIDHAR SATAPATHY	
	WP(C)/ /	MP		20140/2026
120	D-WP(C)/49129/2026	SANGRAM SWAIN	BANSHIDHAR SATAPATHY	
	WP(C)/ /	MP		20141/2026

121	D-WP(C)/49130/2026 WP(C)/ /	HIMANSHU SEKHAR RANA MP	BANSHIDHAR SATAPATHY	20142/2026
122	D-WP(C)/3602/2026 WP(C)/3925/2026	ASHIS KUMAR PRUSTY MP	BIPLABA P.B. BAHALI	20143/2026
123	D-WP(C)/49131/2026 WP(C)/ /	ALINA NAYAK MP	BANSHIDHAR SATAPATHY	20144/2026
124	D-WP(C)/49134/2026 WP(C)/33824/2026	KALYANMAYEE SELF HELP GROUP, JALEBARI, BALASORE MP	BANSHIDHAR SATAPATHY	20145/2026
125	D-WP(C)/49135/2026 WP(C)/ /	ADITYA DEV INFRATECH PVT.LTD., BHUBANESWAR MP	KRISHNA MOHAPATRA	20146/2026
126	D-WP(C)/38254/2026 WP(C)/26266/2026	UTKAL HANDICAPPED WELFARE ORGANIZATION, BHUBANESWAR MP	CHITTON, BHUBANESWAR	20147/2026
127	D-WP(C)/49055/2026 WP(C)/ /	CHAITANYA MAJHI MP	SUBHAM AGRAWAL	20148/2026
128	D-WP(C)/49077/2026 WP(C)/ /	KARTIKA MUDULI MP	SWETLANA DAS	20149/2026
129	D-WP(C)/44695/2026 WP(C)/30721/2026	SARASWAT INSTITUTE OF MANAGEMENT, BHUBANESWAR MP	MANANYA MOHAPATRA, R. PATNAIK, A. RAY, M/S.	20150/2026
130	D-WP(C)/46491/2026 WP(C)/32276/2026	JAI BATRA MP		20151/2026
131	D-WP(C)/49056/2026 WP(C)/ /	PRATAP KISHORE NAIK MP	SUBHAM AGRAWAL	20152/2026
132	D-WP(C)/49079/2026 WP(C)/ /	GHANASHYAM SAHOO MP	SWETLANA DAS	20154/2026
133	D-WP(C)/49148/2026 WP(C)/ /	JAYANTI PATRA MP	MANOJ KUMAR MOHANTY	20155/2026
134	D-WP(C)/49078/2026 WP(C)/ /	GOBINDA CHANDRA NAYAK MP	SWETLANA DAS	20156/2026
135	D-WP(C)/49150/2026 WP(C)/ /	KUMUDINI SETHI MP	MANOJ KUMAR MOHANTY	20157/2026
136	D-WP(C)/49156/2026 WP(C)/ /	BHARATI SETHY MP	MANOJ KUMAR MOHANTY	20158/2026
137	D-WP(C)/49158/2026 WP(C)/ /	BHARAT KUMAR PATRA MP	MANOJ KUMAR MOHANTY	20159/2026
138	D-WP(C)/49084/2026 WP(C)/ /	PURUSOTTAM DHARUA MP	KANANBALA ROY CHOUDHURY	20160/2026
139	D-WP(C)/49080/2026 WP(C)/ /	PRATAP KUMAR ROUT MP	SWETLANA DAS	20161/2026
140	D-WP(C)/49160/2026 WP(C)/ /	JAGABANDHU MATIA MP	MANOJ KUMAR MOHANTY	20162/2026
141	D-WP(C)/43922/2026 WP(C)/30329/2026	BASUDEB SETHI MP		20163/2026
142	D-WP(C)/49060/2026 WP(C)/ /	SUPERINTENDING ENGINEER, MAIN DAM, SALTICHER, SAMBALPUR MP	SALTY, SALTICHER, SAMBALPUR, A.G.A	20164/2026
143	D-WP(C)/49085/2026 WP(C)/ /	DEEPAK BHANJA MP	SWETLANA DAS	20165/2026
144	D-WP(C)/49081/2026 WP(C)/ /	ASWINI KUMAR MOHANTY MP	SWETLANA DAS	20166/2026
145	D-WP(C)/49168/2026 WP(C)/ /	SMRUTI RANJAN PARIDA MP	AMITAV MOHANTY	20167/2026
146	D-WP(C)/49086/2026 WP(C)/ /	ANIL BHANJA MP	SWETLANA DAS	20168/2026
147	D-WP(C)/49082/2026 WP(C)/ /	SOMANATH SWAIN MP	SWETLANA DAS	20169/2026
148	D-WP(C)/49179/2026 WP(C)/ /	RANJEETA RANASINGH MP	AJIT KUMAR MOHANTY	20170/2026
149	D-WP(C)/39435/2025 WP(C)/28741/2025	SHRINIBASH PARIDA MP		20171/2026
150	D-WP(C)/45950/2026 WP(C)/31696/2026	SNIGDHA RANI PRADHAN MP	ABHAY KHANDELWAL	20172/2026
151	D-WP(C)/49061/2026 WP(C)/ /	RAJABALLABHA MISHRA MP	SURESH CHANDRA DASH	20173/2026
152	D-WP(C)/49083/2026	UPENDRA MAHARANA	SWETLANA DAS	

	WP(C)/ /	MP		20174/2026
153	D-WP(C)/49087/2026	SARAT MOHANTY	SWETLANA DAS	
	WP(C)/ /	MP		20175/2026
154	D-WP(C)/49187/2026	GANAPATI JENA	SANJAY KUMAR DAS	
	WP(C)/ /	MP		20176/2026
155	D-WP(C)/49062/2026	KALINGA WARRIORS (PARTNERSHIP FIRM)	DEBA PRASAD MISHRA	
	WP(C)/ /	MP		20177/2026
156	D-WP(C)/49096/2026	SAUBHAGINI BEHERA	SWETLANA DAS	
	WP(C)/ /	MP		20178/2026
157	D-WP(C)/49190/2026	SANTOSH KUMAR SWAIN	MANOJ OJHA	
	WP(C)/ /	MP		20179/2026
158	D-WP(C)/49191/2026	RAJASHREE MISHRA	BIREN SANKAR TRIPATHY	
	WP(C)/ /	MP		20180/2026
159	D-WP(C)/49097/2026	BANKU PRADHAN	SWETLANA DAS	
	WP(C)/ /	MP		20181/2026
160	D-WP(C)/49063/2026	M/S JBS CAPACITORS PVT LTD	PRABODHA CHANDRA NAYAK	
	WP(C)/ /	MP		20182/2026
161	D-WP(C)/49099/2026	DULA SAMAL	SWETLANA DAS	
	WP(C)/ /	MP		20183/2026
162	D-WP(C)/49194/2026	DR.NARENDRA KUMAR PATEL	KRISHNA CHANDRA SAHU	
	WP(C)/ /	MP		20184/2026
163	D-WP(C)/49090/2026	PURUSOTTAM SISA	KANANBALA ROY CHOUDHURY	
	WP(C)/ /	MP		20185/2026
164	D-WP(C)/49100/2026	SATRUGHNA MUDULI	SWETLANA DAS	
	WP(C)/ /	MP		20186/2026
165	D-WP(C)/49202/2026	SHARATA KUMAR MALIK	ANSHUMAN DAS	
	WP(C)/ /	MP		20187/2026
166	D-WP(C)/49204/2026	PRADEEP KUMAR JENA	ANSHUMAN DAS	
	WP(C)/ /	MP		20188/2026
167	D-WP(C)/49101/2026	PANDU PALIA	SWETLANA DAS	
	WP(C)/ /	MP		20189/2026
168	D-WP(C)/49206/2026	SURENDRA DALEI	SANTOSH KUMAR MAHANTY	
	WP(C)/ /	MP		20190/2026
169	D-WP(C)/35282/2026	SMITA PRAMANIK	KARUNAKAR RATH	
	WP(C)/24576/2026	MP		20191/2026
170	D-WP(C)/49208/2026	ANANTA RAM GURU	SURYA KANTA DIWEDI	
	WP(C)/ /	MP		20192/2026
171	D-WP(C)/24040/2024	SAROJ KUMAR PRUSTY	PRASANTA KUMAR DAS	
	WP(C)/14771/2024	MP		20193/2026
172	D-WP(C)/14793/2012	HARI CHARAN PATEL		
	WP(C)/14793/2012	MP		20194/2026
173	D-WP(C)/14794/2012	HARI CHANDAN PATEL		
	WP(C)/14794/2012	MP		20195/2026
174	D-WP(C)/49068/2026	SUPERINTENDING ENGINEER SALANDI C	ANWALABISIDH SHADRAK	
	WP(C)/ /	MP		20196/2026
175	D-WP(C)/15131/2013	HARI CH.PATEL		
	WP(C)/15131/2013	MP		20197/2026
176	D-WP(C)/49068/2026	SUPERINTENDING ENGINEER SALANDI C	ANWALABISIDH SHADRAK	
	WP(C)/ /	MP		20198/2026
177	D-WP(C)/24172/2026	BIRENDRA PRUSTY		
	WP(C)/17826/2026	MP		20199/2026
178	D-WP(C)/24172/2026	BIRENDRA PRUSTY	PRASANTA KUMAR DAS	
	WP(C)/17826/2026	MP		20200/2026
179	D-WP(C)/32976/2025	DILLIP KUMAR SAHOO	PRAFULLA CHANDRA ACHARYA	
	WP(C)/23425/2025	MP		20201/2026
180	D-WP(C)/35707/2025	MAHENDRA NATH MOHAPATRA	PRAFULLA CHANDRA ACHARYA	
	WP(C)/25813/2025	MP		20202/2026
181	D-WP(C)/35949/2025	UPENDRA NATH MOHANTA	PRAFULLA CHANDRA ACHARYA	
	WP(C)/26378/2025	MP		20203/2026
182	D-WP(C)/27882/2019	BIJOY KUMAR MOHANTY		
	WP(C)/27882/2019	MP		20204/2026
183	D-WP(C)/49230/2026	MINATI ACHARYA	SUKANTA KUMAR DALAI	
	WP(C)/ /	MP		20205/2026

184	D-WP(C)/34844/2025 WP(C)/24752/2025	MOTILAL DHIR MP	PRAFULLA CHANDRA ACHARYA	20206/2026
185	D-WP(C)/35714/2025 WP(C)/25882/2025	PRADEEP KUMAR KHATUAL MP	PRAFULLA CHANDRA ACHARYA	20207/2026
186	D-WP(C)/34838/2025 WP(C)/24505/2025	BASANTA KUMAR DHAL MP	PRAFULLA CHANDRA ACHARYA	20208/2026
187	D-WP(C)/35225/2025 WP(C)/26213/2025	BUDHADEB NAIK MP	PRAFULLA CHANDRA ACHARYA	20209/2026
188	D-WP(C)/49224/2026 WP(C)/ /	SUNIL KUMAR PANDA MP	SUKANTA KUMAR DALAI	20210/2026
189	D-WP(C)/48933/2026 WP(C)/ /	SHAKUNTALA JENA MP	SUDHANSU SEKHAR JENA	20211/2026
190	D-WP(C)/45754/2026 WP(C)/32408/2026	SUKANTA SAMANTARAY MP	AJAYA KUMAR MOHARANA	20212/2026
191	D-WP(C)/49222/2026 WP(C)/ /	RUPESH PRADHAN MP	ASISH MISHRA	20213/2026
192	D-WP(C)/53600/2025 WP(C)/37173/2025	RAMESHA BARADA MP	BHASKAR CHANDRA PANDA	20214/2026
193	D-WP(C)/49073/2026 WP(C)/ /	KURUKSHETRA NAG MP	KANANBALA ROY CHOUDHURY	20215/2026
194	D-WP(C)/49243/2026 WP(C)/ /	CHANDAN KUMAR SINGH MP	SHASHI BHUSAN JENA	20216/2026
195	D-WP(C)/49223/2026 WP(C)/ /	NIRAPADA KARMAKAR MP	SAPAN KUMAR LENKA	20217/2026
196	D-WP(C)/49197/2026 WP(C)/ /	DR.DHANESWAR SAHOO MP	KRISHNA CHANDRA SAHU	20218/2026
197	D-WP(C)/44208/2024 WP(C)/26344/2024	SANKAR CHARAN PATRA MP	ASHOK KUMAR ROUT	20219/2026
198	D-WP(C)/49265/2026 WP(C)/ /	RIYA MP	RAMDAS ACHARY	20220/2026
199	D-WP(C)/49074/2026 WP(C)/ /	PRADEEP KUMAR BHOI MP	SWETLANA DAS	20221/2026
200	D-WP(C)/49095/2026 WP(C)/ /	BISWANATHA JENA MP	SWETLANA DAS	20222/2026
201	D-WP(C)/49102/2026 WP(C)/ /	BADAL JENA MP	SWETLANA DAS	20223/2026
202	D-WP(C)/49272/2026 WP(C)/ /	ANUSHREE SINGH MP	RAMDAS ACHARY	20224/2026
203	D-WP(C)/49276/2026 WP(C)/ /	RABINDRA KUMAR DIGAL MP	KUNAL KUMAR SWAIN	20225/2026
204	D-WP(C)/49075/2026 WP(C)/ /	TAPAS KUMAR PRADHAN MP	SWETLANA DAS	20226/2026
205	D-WP(C)/49275/2026 WP(C)/ /	MALAYA KUMAR BAGH MP	AMIYA KUMAR CHHATOI	20227/2026
206	D-WP(C)/44243/2026 WP(C)/30497/2026	SANJUKTA MAHARANA MP	KUNAL KUMAR SWAIN	20228/2026
207	D-WP(C)/49279/2026 WP(C)/ /	M/S.WONDERLA HOLIDAYS LTD., KARNATAKA MP	ABHINAV DASH	20229/2026
208	D-WP(C)/49280/2026 WP(C)/ /	MANJURI MAHUKA MP	AMIYA KUMAR CHHATOI	20230/2026
209	D-WP(C)/49076/2026 WP(C)/ /	PRASHANT KUMAR ROUT MP	SWETLANA DAS	20231/2026
210	D-WP(C)/49284/2026 WP(C)/ /	CHAITANYA MAHANTA MP	MANOJ KUMAR PANDA	20232/2026
211	D-WP(C)/49285/2026 WP(C)/ /	OSTAPUR GRAM PANCHAYAT, KENDRAPALLE MP	PRAKASH RANJAN BARIK	20233/2026
212	D-WP(C)/49103/2026 WP(C)/ /	DILIP KUMAR BHOI MP	SWETLANA DAS	20234/2026
213	D-WP(C)/49288/2026 WP(C)/ /	NATIONAL INSURANCE COMPANY LTD., BARBICHOHIA, PURNAIAK MP	SABIN CHOWHAN	20235/2026
214	D-WP(C)/49289/2026 WP(C)/ /	POONAWALA FINCROP LTD., BHUBANESWAR MP	MANJACHANDRA PANIGRAHY	20236/2026
215	D-WP(C)/49301/2026	M/S.U.S.V.PVT.LTD., MAHARASHTRA	PRABIN DAS	

	WP(C)/ /	MP		20237/2026
216	D-WP(C)/49312/2026	BENZFAB TECHNOLOGIES PVT.LTD., BHUNESWAR	ANNE SWAIN	
	WP(C)/ /	MP		20238/2026
217	D-WP(C)/49217/2026	AJIPARAPU APPANA @ AJJIPURAM APPANASWAIN	ANNE SWAIN	
	WP(C)/ /	MP		20239/2026
218	D-WP(C)/49316/2026	KALPANA KUMARI JENA	KAPILA CHARAN NAYAK	
	WP(C)/ /	MP		20240/2026
219	D-WP(C)/49151/2026	MANOJ MUMAR GOUDA	KANANBALA ROY CHOUDHURY	
	WP(C)/ /	MP		20241/2026
220	D-WP(C)/27284/2021	ANNAPURNA SAHOO	BINAYA KUMAR MOHANTY	
	WP(C)/27284/2021	MP		20242/2026
221	D-WP(C)/27284/2021	ANNAPURNA SAHOO	BINAYA KUMAR MOHANTY	
	WP(C)/27284/2021	MP		20243/2026
222	D-WP(C)/49152/2026	PRADIP KUMAR SAHU	KANANBALA ROY CHOUDHURY	
	WP(C)/ /	MP		20244/2026
223	D-WP(C)/6217/2025	M/S. ACRUX REALCON PVT LTD.		
	WP(C)/4733/2025	MP		20245/2026
224	D-WP(C)/49153/2026	RITU PALAI	KANANBALA ROY CHOUDHURY	
	WP(C)/ /	MP		20246/2026
225	D-WP(C)/49328/2026	RAJKISHORE MISHRA	SANJIB KUMAR BHANJADEO	
	WP(C)/ /	MP		20247/2026
226	D-WP(C)/49154/2026	SECRETARY OF POSTS	SATYA SINDHU KASHYAP, S.P.C	
	WP(C)/ /	MP		20248/2026
227	D-WP(C)/49335/2026	M/S NANDA INFRA CONSTRUCTION PVT. BILHUTI BHUSAN PANDA	BILHUTI BHUSAN PANDA	
	WP(C)/ /	MP		20249/2026
228	D-WP(C)/28131/2026	AMBIKA MOHANTY	SUBHRANSU BHUSAN MOHANTY	
	WP(C)/20749/2026	MP		20250/2026
229	D-WP(C)/49338/2026	M/S KONARK SALES CORPORATION, ANGBILHUTI BHUSAN PANDA	BILHUTI BHUSAN PANDA	
	WP(C)/ /	MP		20251/2026
230	D-WP(C)/14006/2026	SARAT CHANDRA SAHOO	TUSAR KUMAR MISHRA	
	WP(C)/10271/2026	MP		20252/2026
231	D-WP(C)/14006/2026	SARAT CHANDRA SAHOO	TUSAR KUMAR MISHRA	
	WP(C)/10271/2026	MP		20253/2026
232	D-WP(C)/47787/2026	SASMITA DALAI@MAHALIK	KAPILA CHARAN NAYAK	
	WP(C)/ /	MP		20254/2026
233	D-WP(C)/49210/2026	GYAN RANJAN PANDA	DURGESH NARAYAN RATH	
	WP(C)/ /	MP		20255/2026
234	D-WP(C)/49364/2026	CHANDAN KUMAR DAS	MANORANJAN PADHI	
	WP(C)/ /	MP		20257/2026
235	D-WP(C)/33077/2025	MINATI PRAVA MOHAPATRA	PRADIPTA KISHORE BHUYAN	
	WP(C)/22962/2025	MP		20258/2026
236	D-WP(C)/49363/2026	NIRANJAN BEHERA	KANANBALA ROY CHOUDHURY	
	WP(C)/ /	MP		20259/2026
237	D-WP(C)/47055/2026	SAI MANAS MISHRA	ARUNA KUMAR MOHAPATRA	
	WP(C)/ /	MP		20260/2026
238	D-WP(C)/49379/2026	ABHISHEK SINGH	RABINARAYAN MISHRA	
	WP(C)/ /	MP		20261/2026
239	D-WP(C)/49378/2026	SRIPADA SANYASI RAO	PRASANTA KUMAR NANDA	
	WP(C)/ /	MP		20262/2026
240	D-WP(C)/48952/2026	SHANTANU KUMAR MAHANTA	ADYASIDHI MISHRA	
	WP(C)/ /	MP		20263/2026
241	D-WP(C)/49365/2026	RAMAKANTA JHANKAR	KANANBALA ROY CHOUDHURY	
	WP(C)/ /	MP		20264/2026
242	D-WP(C)/49298/2026	KAMAL KUMAR KUARNR BABU	AMBUJA KUMAR DAS	
	WP(C)/ /	MP		20265/2026
243	D-WP(C)/49367/2026	RAJ KISHORE MISHRA	AJIT KUMAR SAHOO	
	WP(C)/ /	MP		20266/2026
244	D-WP(C)/49299/2026	PRATAP KISHOR NAIK	SUBHAM AGRAWAL	
	WP(C)/ /	MP		20267/2026
245	D-WP(C)/49389/2026	AKHILA KUMAR MOHANTY	KUNAL KUMAR SWAIN	
	WP(C)/ /	MP		20268/2026
246	D-WP(C)/49390/2026	KHIROD CHANDRA BISWAL	RAKESH BEHERA	
	WP(C)/ /	MP		20269/2026

247	D-WP(C)/49368/2026 WP(C)/ /	NUNA RAM MURMU MP	KANANBALA ROY CHOUDHURY	20270/2026
248	D-WP(C)/49400/2026 WP(C)/ /	GADADHARA JENA MP	AJAYA KUMAR TRIPATHY	20271/2026
249	D-WP(C)/33380/2026 WP(C)/23263/2026	SATYANARAYAN DAS MP	SUBASH CHANDRA ACHARYA	20272/2026
250	D-WP(C)/33380/2026 WP(C)/23263/2026	SATYANARAYAN DAS MP	SUBASH CHANDRA ACHARYA	20273/2026
251	D-WP(C)/49300/2026 WP(C)/ /	CHIEF ENGINEER (ROADS-II) MP	SARBESWAR BEHERA, A.G.A	20274/2026
252	D-WP(C)/49408/2026 WP(C)/ /	KUNJABIHARI RATH MP	GYANENDRA CHANDRA SWAIN	20275/2026
253	D-WP(C)/49409/2026 WP(C)/ /	KASHINATH SAHOO MP	OM SWARUP	20276/2026
254	D-WP(C)/49410/2026 WP(C)/ /	M/S SHYAM METALICS AND ENERGY LIMS MP	SHARAD KOPRAJANNA SARANGI	20277/2026
255	D-WP(C)/49413/2026 WP(C)/ /	ANANT KUMAR SHARMA MP	SUNIL KUMAR PANDA	20278/2026
256	D-WP(C)/49369/2026 WP(C)/ /	RANJIT SAMAL MP	KANANBALA ROY CHOUDHURY	20279/2026
257	D-WP(C)/49417/2026 WP(C)/ /	BIJAYA SAHOO MP	PRASANTA KUMAR NANDA	20280/2026
258	D-WP(C)/49304/2026 WP(C)/ /	CHAITANYA MAJHI MP	SUBHAM AGRAWAL	20281/2026
259	D-WP(C)/49419/2026 WP(C)/ /	PUSPANJALI ROUT MP	SUBASH CHANDRA ROUTRAY	20282/2026
260	D-WP(C)/49421/2026 WP(C)/ /	SIBA PRASAD SAHU MP	KUNAL KUMAR SWAIN	20283/2026